investigate into this and let us know the result in view of the fact that the Central Government is now being asked to undertake relief operations?

SHRI GOVIND BALLABH PANT: Sir, essentially this is a State subject. We, however, are naturally interested in affording relief and in saving people from the devastation and loss that resulted from these Obviously, the standing crops have been affected and Orissa will probably be deficit in the matter of food grains so far as the existing standing crops are concerned which have been, as I just said, badly damaged. With regard to other matters we, as I have already said, are anxious to render whatever help we can. We appreciate the difficulties of the Orissa Government and also the promptness with which they have taken all possible measures to meet the distress. Whatever more can be done will be done. I hope this would satisfy the hon. Member.

# †RESOLUTION RE RESTRICTION ON PRODUCTION OF CLOTH BY MILLS,—continued

M<sub>R.</sub> CHAIRMAN: The other day Resolution was moved by Mr. Kishen Chand. The Resolution moved is:

"This House, having taken into consideration the recommendations of the Textile Enquiry Committee, is of opinion that production of cloth by mills should be limited to 5,000 million yards per year and that after the year 1955-56 all additional production should be by the handloom sector."

This Resolution is before the House.

There is another Resolution which is also tabled for discussion today and I hope you will be able to deal with both these Resolutions at least before the day is over.

\*Continued from 2nd September 1955.

श्री द्वकीनन्दन (मूम्बर्ड) : सभापीत महोदय. सदन के सामने जो प्रस्ताव है उसका समर्थन करने के लिए में खड़ा हुआ हूं। यह बहुत सीधासादा प्रस्ताद हैं । टेक्सटाइल इंक्वायरी कमेटी ने अपनी रिपोर्ट में जो सिफारिश की हैं उसको हम यहां मंजूर कर रहे हैं और सरकार से प्रार्थना करते हैं कि सरकार भी इस सिफारिश को मंजूर कर ले। ४,००० मिलियन गंज कपही की पेंदायश के बाद जो हमारी जरूरतें रहेंगी वे हैंडल्म से, यानी करघे से, प्री की जायं। अंदाज यह लगाया जाता है कि १६६० में हमें ८,२०० मिलियन गज कए ई की जरूरत होगी। आज फी आदमी १४ गज कपडा मिलता है और कोशिश यह की जा रही है कि १६६०-६१ में. यानी दिवतीय पंचतर्षीय योजना के आस्विर में. हर एक आदमी को १८ गज कपडा मिलने लग जाय । इस हिसाब से देखा जाय तो हमें हमार खुद उपयोग के लिए ७,२०० मिलियन गज पड़ की आवश्यकता होगी और एक्स्पोर्ट के लियं १,००० मिलियन गज । हमारं दंश की पौपुलेशन करीब २६ करोड हैं और आज के हिसाब से ४४ लाख हर साल आबादी बढती हैं। इस तरह १६६० तक हम ४० करोड़ तक बढ़ जायंगे और हर एक आदमी को १८ गढ़ के हिसाब सं ७,२०० मिलियन गज कपहा लगेगा ।

इस प्रस्ताव में यह कहा गया है कि पांच हजार मिलियन गज कपड़ा मिलों से पेंदा किया जाय । अब रहा ३.२०० मिलियन गज कपडा, वह हैन्डल्म से पैदा किया जाय । आज हैन्डल्म से करीब १,४०० मिलियन गज कपड़ा पैदा होता है और १.५०० मिलियन गज अधिक पैदा करने की इसमें गुंजायश स्चित की गई है। टैक्सटाइल इन्क्वायरी कमेटी का हिसाब इस प्रकार है कि पांच हजार मिलियन गज मिलों से पेंदा हो और ९,४०० मिलियन गज संमी पावर लूम से पेंदा हो, २०० मिलियन गज पावर लूम से पैदा हो और १,६०० मिलियन गज हैन्डल्म से पदा हो। यह १,६०० मिलियन गज कपड़ा ६ लाख हैन्डल्मों से पेदा हो सकता है. एंसा टंक्साटाइल इन्क्वायरी कमेटी का कहना हैं। उनके हिसाब से आज बिकींग लम्स की जो श्री दंवकीनन्दन]

सख्या वतलाई गई है वह १२ लाख है, हालािव मर हिसाब से यह सख्या बहुत कम हैं। अगर उनके ही हिसाब ले लिया जाय तब भी १२ लाख में से ह लाख विकिंग लुम्स १,६०० मिलियन गज कपड़ा पैदा करेगे और जो तीन लाख रह गर्य उनको सेमी पावर लूम में बदलने की सिफारिश हैं। में इस पावर ल्म्स की बहस में नहीं जाना चाहता ह् क्योंकि यह एक दूसरा सवाल हो जाता है। परन्तू मुभे यह कहना है कि जो इन्क्वायरी कमेटी कायम हुई थी वह खासकर इसलिए कायम हुई थी कि आज है डल्म उद्योग पर जो मुसीबत आई हैं उनमें काम करने वाली को आज धन्धा नहीं मिल रहा है वे बेकार हो रहे हैं, उस बेकारी को दूर करने के लिए आरि उसके उपाय बतलाने के लिए यह उन्क्वायरी कमेटी नियुक्त की गई थी। किन्तू इन्क्वायरी कमेटी की सिफारिशों को देखने से यह पता चलता हैं कि बेकारी कम होने के बजाय अधिक बढ़ने वाली हैं।

मेरा जो सुभाव हैं वह यह हैं कि हैन्डल्म को हमें हर प्रकार से उत्तेजन देना चाहिये ताकि यह उद्योग बढं और दंश में बेकारी कम हो। यह वात हम कर सकते हैं एंसा मेरा कहना हैं। मेरा कहना यह हैं कि पाच हजार मिलियन गज तो मिलो से कपड़ा पेंदा होता है और हमे २२०० मिलियन गंज कण्डा देश के लिए और एक हजार मिलियन गज कपडा बाहर एक्सपोर्ट के लिए कूल ३२०० मिलियन गज पेंदा करने की उक्तरत रह जाती हैं। इसका अर्थ यह हूआ कि ३२०० मिलियन गज क्पडा पेंदा करने के लिए तजवीज करना हैं। इस इन्क्वायरी कमेटी की रिपोर्ट से यह भी मालम दंता है कि इसके लिये सत की बहुत कभी होगी। उसकी निगाह मे तो हैंन्डल्म को पावर लम्स में बदला जा सकता हैं किन्तू मेरी निगाह में हैंन्डल्मों की तादाद बढ सकती है और बढाई जानी चाहिये। परन्तू जो जरूरत रह जाती हैं आवश्यकता रह जाती हैं दह यार्न यानी स्त की हैं। आज हालत यह हैं र्भिक मिलों से हैंन्डल्म्स को सूत मिलता हैं। यदि

३२०० मिलियन गज कपडा हैन्डल्म को तैयार करना होगा तो उसके लिए मेर हिसाब से या इन्क्वायरी कमेटी की रिपोर्ट के हिसाब से ७६२ मिलियन पोड यार्न की जरूरत होगी। इस ७६२ मिलियन पींड स्त में से २४० मिलियन पींड स्त हमे आज मिलो से मिलता है। यानी अगर हमे २२०० मिलियन गंज कपड के लिए सत की आवश्यकता हैं तो हमें ४९२ मिलियन पाँड अधिक स्त की आवश्यकता होगी। अब इतने स्त को हम कींसे पेंदा कर सकते ही यह हमार सामने सब से बड़ा सवाल हैं। इस टंक्सटाइल कमेटी की रिपोर्ट में दो बाते साफ कह दी गयी हैं। पहली बात यह हैं कि मिल में पाच हजार मिलियन गज से ज्यादा कपड़ा पँदा न किया जाय । दूसरी जो आश्चर्य की बात है वह यह है कि हैडलम की सख्या अब आगेन ब्हाची जाय और फिर यह जो अधिक कपड़ा पेंदा करना होगा इसके लिये जो ४९२ मिलियन पाँड स्त की आवश्यकता है उसके लिये सुत की नई मिले खोल कर पूर्ति की जाय । यदि सूत की मिले खोली जाती हैं तो उनके लिये करीब ३६ करोड रुपये के केंपिटल की पहली आवश्यकता हैं और करीब २२ करोड़ रूपया उसके करेट एवसपेडीचर के लिये आवश्यक हैं यानी इन नई स्त मिलों के लिये ४८ करोड रुपया जब आप इवेंस्ट करंगे तब आपको कही ४९२ मिलियन पाँड स्त मिल सकेंगा । मेरा स्फाव यह हैं कि इएसे कोई बैकारी कम होने वाली नहीं हैं क्योंिक दो चार हजार मजदूरों को ये सूत की मिले शुरू करके आप काम द सकेगे बहुत हुआ तो पचीस हजार को काम दंसके गे लेकिन हमको काम र्वना है लाखी लोगों को । इस लिये अखिल भारतीय खादी बोर्ड का यह स्भाव है कि यह जो अधिक स्त की आवश्यकता है उसकी पूर्ति अम्बर चर्स की मार्फत होनी चाहिये। अम्बर चर्ली का हिसाब लगा करके अखिल भारतीय खादी बोर्ड ने यह दिखलाया है कि यदि १७ लाख अम्बर चर्खी शरू किये जाय तो ये ४९२ मिलियन पाँड स्त की प्रित हो सकती हैं और १० लाख अम्बर चर्ख चलाने वे लिये उन्हें शुरू करने के लिये १४ करोड रुपये से अधिक पूजी की आवश्यकता

नहीं हैं यानी एक चाँथाई या एक तिहाई प्जी से आप उतना स्त पेंदा कर सकते हैं जितना कि आप स्त की मिले खोले तो उनसे पेंदा कर सकेगे। तो यह प्जी का सब से बड़ी बचत तो होती ही हैं, इससे जबरदस्त पायदा जो होगा दह यह हैं कि १७ लाख अम्बर चर्सा चलाने से आप २४ लाख आदमियों को काम दं सकेगे, २४ लाख बेकारों को काम दं सकेगे और अम्बर चर्सी पर हर एक को कम से कम रोजाना एक रूपया मजदूरी मिल सकेगी।

श्री अकबर अली खान (हेंदराबाद) अवेलेविल हैं?

श्री दंबकीनन्दन . अवेलीबल हैं । वह इस पर एक रुपये से ज्यादा भी पेंदा कर सकता हैं क्योंकि इसकी उत्पत्ति का जो हिसाब लगाया गया हैं वह यह हैं कि अम्बर चर्ली के ऊपर एक दिन में आठ घट में कम से कम १६ गृही (हैंक्स) ित हो सकती हैं। आज के हिसाब से तो करीब हो रुपया रोजना मजदूरी मिल सकती हैं। परन्तू जब पॅदाइश अधिक होगी तब अम्बर चर्खी की बजह से खादी अधिक पेंदा होने के कारण कुछ बादी को सस्ता करना होगा, इस लिये उन्होंने यह हिसाब लगाया है कि कम से कम एक रुपया मजदूरी अम्बर चर्खा कं ऊपर रोजाना हम दं सके गे ही क्यों कि ये दो हैं क्स जो हर घट में पेंदा होगी ये कम से कम हैं। इस से ज्यादा तीन साहं तीन गुड़ी (हैं क्स) तक एक घट में पेंदा हो सकती हैं। और अगर वह इतना पेंदा कर सका तो उसको कम से कम दो रुपया मजदूरी मिल जायगी। इस प्रकार २४ लाख आद्मियों को कम से कम एक एक रूपया रोजाना पदा कराने की शक्ति इस अम्बर चर्ला में होते हुये और अम्बर दर्खां क मार्फात ४१२ मिलियन पाँड स्त की प्रितं कर सकतं हुयं भी में यह नहीं समभ्तता कि इस की क्या आवश्यकता रहती हैं कि इस दंश में सूत की मिले और आगे खोली जाय।

आखिर इस प्रश्न के अन्तर्गत जो सबसे बड़ा सवाल हैं यह हैं कि हम अधिक स्त किस तरह से पैंचा कर सकते हैं क्या हम मिले बढ़ावे जिथक पूजी उनमें लगावे और कम मजदूरों को काम दं, या अम्बर चर्खों के मार्फत हम २४ लाख मजदूरों को काम दं और कम प्जी में काम दंं। इस प्रकार जो स्त पैदा होगा उसको बुनने के लिये करीब १२ लाख कर्घें लगेगे। हिसाब यह हैं कि हर एक कर्घें पर डंढ आदमी को काम करना होता हैं यानी १८ लाख आदमी वह होगे। तो २४ लाख आर १८ लाख अम्बर चर्खा चला कर काम दं सकते हैं। इस हिसाब से आप इस प्रश्न की और दंखिये कि इसमें कितनी बडी ताकत हिन्दुस्तान की बेकारी कम करने की हैं।

हमे ३२ साँ मिलियन गज कपडा पंदा करना हैं। हम यह नहीं कहते कि आज का एक भी कर्घा बन्द हो हम यह नहीं कहते कि आज का का एक भी पावर ल्म बन्द हो। ह लाख या १२. लाख जितने भी हैंड ल्म्स आप बतलाते हैं वे भी चलते रहे और उन पर १४ साँ मिलियन गज कपडा पंदा होता रहे। परन्त, १४ साँ मिलियन गज कपड़ा जो बाकी रहा वह अम्बर चर्स के स्त से ही पंदा किया जाय ताकि १७ लाख अम्बर चर्स चल सकं और करीब ४० लाख आदिमियों वो मजद्री मिल सकं। तो मेरी आपसे यह नम्ताप्विक प्रार्थना हैं कि आप इसको सोचियं और दीखिये कि कहा तक यह ठीक हैं।

अम्बर चर्स के बार में यह पूछा जाता है कि क्या यह कामयाब हो सकता है ? में आपसे नम्ताप्र्वक यह कहना चाहता हू कि यह कामयाब हो चुका हैं। यदि मेरी माल्मात ठीक हातां सरकार की और से किहये या आल इिट्या खादी बोर्ड की ओर से किहये करीब चार हजार अम्बर चर्खों का आर्डर तो दिया जा चुका हैं और शायद आने वाली जनवरी तक ये चार हजार चर्खें शुरू हो जायमें और कई केन्द्रों में एक प्रयांग के तार पर, एक्सपेरिमेट के तार पर, आज ये चर्सें साँ सी की तादाद में शुरू किये गये हैं।

अम्बर चर्ला के स्त के नारं में शायद आपके दिल में जुड़ शक हो। में आपसे कहना चाहता ह कि पुराने चर्ला से कई गुना अच्छा स्त [श्री दंवकीनन्दन]

अम्बर चर्खे पर निकलता है यानी अम्बर चर्खे के सूत की टंसाइलस्ट्रंग्थ करीब ७० से १०० तक पहुंच गई हैं। अम्बर चर्खें का सूत करीब करीब मिल के सूत जैसा होता है, एक सा होता है। यह भी अन्दाजा किया गया है कि हैंडल्म पर आज हाथ के चर्ली के स्त से जितना कपड़ा बुना जा सकता है उससे करीब दूराना कपड़ा अम्बर चर्खी के सूत से हैंडल्म पर बुना सकेगा । एसा आज प्रत्यन्न एक्सपेरिमेंट किया जा चुका है और एक्सपेरिमेंट्स अभी चल रहे हैं । तो मेरी आपसे यह प्रार्थना है कि जिस वक्त हम कहते हैं कि शंच हजार मिलियन यार्डीस से ऊपर मिल कपड़ा न बनायें और अगर इससे ज्यादा मिलों को कपहा निकालना ही हो तो वह एक्सपोर्ट के लिये भले ही निकालें लीकन यहां के लिये कोई आवश्यकता नहीं हैं।

श्री ह० प्र० सक्सेना (उत्तर प्रदंश) : यह तो प्रस्ताव में नहीं हैं।

श्री दंबकीनन्दन : बात यह हैं कि १ हजार मिलियन गज एक्सपोर्ट में चला आएगा आँर जो ७२ सों मिलियन यार्ड्स इंश में रहेगा. वह हमारी जरूरत को प्रा करंगा, क्योंकि कमेटी की रिपोर्ट में यह हैं कि १६६० तक एक हजार मिलियन गज कपड़ा बाहर जा सकेगा जब कि आज ६ सों मिलियन गज कपड़ा बाहर जाता हैं। इस हिसाब से अगर एक हजार मिलियन गज से ज्यादा आप बाहर भेजना चाहें तो आप मिलों में अधिक कपड़ा पेंदा कर लीजिये। यह बात मेंन कही थी, अब आप की समक में आ गया होगा।

तां मेरी प्रार्थना यह हैं कि आप इस तरह से इस प्रश्न को दीख्य कि मिलों को नुक्सान न हो, पावर ल्म्स को नुक्सान न हो, जो आज कर्घे चल रहे हैं उनको भी नुक्सान न हो, और ४० लाख आदिमयों को अम्बर चर्ला की मार्फत उद्योग मिल जाय और हमार दंश से बेकारी कुछ दूर हो। जो बहुत से हमार दंशती भाई हैं, दंहाती बहुनें हैं जो घर से बाहर जा नहीं सकतीं. वे भी घर मैं अम्बर चर्सा चला कर एक रुपया रोज पेंदा कर सकती हैं और अपनी प्रतिष्ठा को बढ़ा सकती हैं। इस लिये मेरी प्रार्थना हैं कि आप इस प्रस्ताव को मंजूर करें।

PROF. N. R. MALKANI (Nominated): Sir, I consider this Resolution as of special importance in the setting of the Second Plan. It, to my mind, raises a number of controversial questions and we have to make up our mind one way or the other. When we accept the Resolution, our mind should be clear as to what we are about. I personally feel that this question of village industries, though you may call them cottage industries, has not only an important place, but a permanent place in our economy. But I will not press that point. the present stage many of us are not convinced about it but I think we are all convinced that it has an important place in the Second Five Year Plan.

The Second Five Year Plan has gone one step further. Year before last, the Commerce and Industry Minister, Mr. Krishnamachari, used to talk in a different tone which appeared to be a little harsh. He said, "I agree that village industries require help since they are in distress but how long can you give it? Well, give them help, but how long?" That was the tone. The tone today is very much changed; it is very much better. Nobody denies that it has an important place in the Second Plan. Now what the Finance Minister says is very heartening. He says, "If you satisfy some conditions, go ahead. You want more money, have it. Have as as money you much want. But conditions are: produce adequate consumer goods so that there is no deficiency." This is one of his conditions. Then he says, "Give me sufficient quantity of employment which is also measurable-so many lakhs—and do not draw on foreign exchange." He knows very well that the last will be a trifle. We will have nothing from foreign countries encroach not upon exchange. These are the tests these are important tests.

Now, considering these tests and taking up the Textile Enquiry Committee's Report before us, you will find that the Committee has no satisfactory answer. If it had, I accept it. It is not a satisfactory answer, in the sense that it will not give the employment which we want which the Finance Minister It will give us perhaps expects. enough supply of cloth, maybe even at a cheaper rate. It is very easy to say, "Have more money; add a few more looms, have money spindles and give adequate yarn to the handlooms but go on."

There is a lurking suspicion that this handloom is an absurd thing; so convert it into a semi-automatic loom at a particular rate within six years or so. Now, I have not seen a semiautomatic loom and I asked a member of that Committee-I hope the Chairman has seen it-I have seen power looms but not semi-automatic looms. Convert them into semi-automatic looms at the rate of 20,000 handper year, the production being 20-22 yards a day and so on. Then slowly wind up and liquidate all the handlooms. Surely that is challenge Of course, it does not require hundreds of crores of it requires rupees; 35 crores of rupees for new spindleage and crores of rupees for conversion, a measurable and a reasonable thing. But he says, "Do not have more handlooms; reduce their number; convert them into semi-automatic looms so that the production becomes faster and faster and we would have enough cloth." He is very kind when he says that he will freeze the mill production at 5,000 million yards. But it creates a great apprehension in my mind. Of course, mill production will be 5,000 million yards and no more. That is a kind of assurance and I accept the assurance. But in a whisper he says another 200 million yards, please don't touch them. 5,000 million yards for the mills and 200 million yards for the power looms; now we do not mind it at all. But what causes anxiety is converting one into another.

He reduces the number of handlooms but supports the small spinning centres costing about 35 crores of rupees or so, spread out all over the country. Then somewhere I have a fear. I don't want to read out books. Gandhiji said somewhere that spinning mills movement the spread out in the country, the destruction of handlooms and the charkha Of course. he certain that in his own fashion which is more effective than mine but he is very definite about it. The moment that happens, the destruction of the handloom is certain, and so of khadi. Things are different now; we have changed. The Finance Minister is talking in a different language and even Mr. Krishnamachari is talking in a different language.

Now coming to what the Enquiry Committee says, I personally would resist if I could, this scattering of spinning mills like the rice husking mills. I have seen in Tamilnad, and I was astonished to see the rate at which hand-pounding is going away there. If I could, I would resist it in every way, because this, to my mind, means the destruction of the handloom, the poor, helpless dependents of the handloom. They do not get They have to the yarn they want. get it through half a dozen middlemen who grab 30, 40 or even 50 per cent. Then, when the price of cloth goes up, the yarn is not available, but when the price of cloth goes down, it is avai¹able. They get it when they do not want it. They do not get it when they want it. They are entirely dependent upon the spinning mill. Considering the importance of the next Plan, I would resist it. The private sector may have its own way. the public sector may grow in its way, but the social sector, the community sector, the village sector must grow more and more, from decade to decade. I am of that opinion. But we do not think of it and instead are merging it into the private sector. It is wrong to forget that it is the social sector, the panchayat sector, the community sector, which will grow from

[Prof. N. R. Malkani,]

decade to decade until it over-shadows all other sectors. So I would not tolerate this dispersal. This is a poisonous thing. This is a dangerous thing. If I am helpless at least I would say, "Please let the weavers have a cooperative spinning mill where the handloom cloth is properly produced but in no case should it be owned by the private sector." It should not have that stranglehold, that grab upon the social sector. If that is not possible, do the second best thing. Let the public sector own the spinning mills where the weavers can get cheaper yarn. That is a suggestion if the worst comes to the worst. Let the spinning mills be owned by Government as they are owning a lot of other things. But, Sir, even supposing, as the Textile Enquiry Committee says, that we will get enough cloth becuse there will be enough of yarn, enough of weavers and enough of capital to convert handlooms into automatic looms, the employment problem is not solved. It becomes more insoluble. Even according to them, when they convert looms into semi-automatic looms, so many people are thrown out of employment and there is no alternative employment.

Then, Sir, their calculation of 1.25 persons per loom is wrong. We have another calculation made by the village Industries Board. They say that it is an underestimate; it should be more than that. It is a very strange thing, one official committee cutting another official committee. I do not know who is right. I think the latter is right.

THE MINISTER FOR INDUSTRIES (SHRI N. KANUNGO): Which figures?

PROF. N. R. MALKANI: I am talking of the Village Industries Board Report published a few days ago. According to you there are about fifteen lakh workers enaged in the weaving trade. Twelve lakh active looms engage fifteen lakh workers. The Village Industries Board says it is completely incorrect, substantially wrong. They think that there are today looms engaging weavers of the order of twenty-five lakhs. Some say it is even twenty-eight lakhs. mill owners think it is a disastrous thing, a foolish thing, this coming into existence of large numbers of hand-It should be checked. shouting will not shut them up, and thank God, they have not the power to shut them up, and thank God, our own Government will see to it that they are not shut up in this manner. But there are 25 lakhs to 28 lakhs of looms-you can have your own calculations—working 6 hours a producing five to six yards per day, say, 200 yards in a month. But you have to give them the yarn. If you give them the yarn, they will work 8 hours a day, 10 hours a day and even 12 hours a day, and will work for 320 days or even 365 or 366 days in a year. But give them the yarn. They are not idle because they do not want to work; they are idle not because they do not want to be active, but because you compel them to be And when they lazy and useless. have prepared their cloth, then it is cloth which the Government itself won't buy. And then it is said that they are lazy looms and they should be shut up or they should be converted. Sir, is that a question which we can honestly put to these looms or to these weavers? It is, to my mind, a very unfair challenge to the looms, because the looms are there to work, and the village industries people say that given the work, these 25 lakhsif they produce even 6 yards a day and work for 300 days in a yearcan give you 4,500 to 5,000 million yards, as much as the mills can give you.

They are today being worked to the extent of one-third of their capacity. If you give them work at least to the extent of two-thirds of their capacity, if not to the extent of their full capacity, they can do that very easily. And, Sir, I do not wish to foist on you figures of employment. It is so obvious that by converting them you throw thousands out of employment, and you do not give any additional

employment at all And thank God, today, there is another alternative, and a very important alternative, and according to which, I would rather amend the Resolution and say that it should be (Time bell rings.) Sir, the Resolution was going to be tabled by me, and not by Shri Kishen Chand It was my Resolution

MR CHAIRMAN: Maybe, but still you are speaking later

Prof N R MALKANI A little conce sion, Sir, because it is my Resolution

Shri R U AGNIBHOJ (Madhya Pradesh): Mr. Kishen Chand is not here Therefore, Prof. Malkani can reply

MR CHAIRMAN. That is what you suggest But I do not accept the suggestion.

PROF. N. R MALKANI Sir, I will take a few minutes, and I will not encroach upon the time of my hon. friends.

Sir, now fortunately, an alternative has come, by good luck, not because of Government, not because of the private sector, but because of the efforts, for years together, of small, uneducated, or half-educated, people without any encouragement, working in their humble way And they have now made the discovery of Amber Charkha It has surprised me always, Sir,—and you are a learned man, and you know it better-why there has been no change and improvement with regard to spinning All other things have changed and improved, but not the handloom, for the last 5.000 years I do not know The carding machine has changed and improved the loom has changed and improved, the ginning machine has changed and improved but spinning machine has refused to change during the last 5,000 years or so, except during the last few years. Why? It is a miracle that has happen-A challenge was given ed in India to the technicians of the world. And Amber Charkha is a miracle in technical improvement And now the miracle has happened, let us accept that miracle which has come after 5,000 years of trial and waiting, because that shows us a way out. And I am convinced that gives the confidence the faith, and by converting the whole thing into khadi, not merely handloom, but into khadi, and by spreading the 17½ lakhs of charkhas all over, we can achieve the target, and we can fulfil the conditions which were given to us by the Finance Minister The whole question is this. The chal'enge is to us, and to the Government, to start that organisation, wide-spread organisation, that efficient organisation, which will reach the villages and give training there to thousands and lakhs of people, lakhs of spinners and lakhs of weavers And I have got the figures here. If you produce 1,500 million vards. additional 55 lakis can be employed: 55 lakhs of weavers, carders, dyers, carpenters and all sorts of people can 55 lakhs of them can be employed be employed if you produce only 1,500 million yards But if you produce more than that, then many more can be employed, and the Finance Minister will be surprised to find that there is such a vast scope for employment. But the challenge is to the Government, the challenge is to us, the challenge is to the Congress, of starting that organisation with faith there is faith, it will percolate and seep downwards But if we ourselves are faithless, that organisation will not come And then, Sir, I know, you will at once turn upon me and say "Oh, Malkanı, you talked so loudy and you shouted so much, but nothing has come about" But then. I would simply say that it would have worked, if we had the faith, if we had the confidence, and if we had put up the organisation with confidence The challenge is there Let us take up that challenge, and then we will find that this will have not only an important place, but also a permanant place in the national economy of India.

SHRI H C DASAPPA (Mysore): Sir, I think I owe it to myself that I

[Sari H. C. Dasappa.] should speak on this Resolution for the reason that I was a Member of the Kanungo Textile Enquiry Committee, and I have subscribed my signature to the recommendations of that Committee.

Prof. G. RANGA (Andhra): What a tragedy!

Shri H. C. DASAPPA: My friend says 'tragedy'. Well, I do not very much think that it is going to be a tragedy at all. I am afraid, Sir, it requires a lot of hard and clear thinking in order to appreciate the stand that the Committee has taken. I may at once say.....

PROF. N. R. MALKANI: Do not make it very hard.

SHRI H. C. DASAPPA: . . . . that it necessitate a lot of searching among the Members them-They were not all at one selves. There were no predilecwith me. tions, no prejudices, no attachmentsand nothing of the kind-among the Members of the Textile Enquiry Committee. Ιt looked to me, Government that when the Sir. Committee, constituted the did not want on the Committee anyhad any affiliation body who attachment to any one of the sectors there, i.e. the mills, the composite mills, where they have the spindleage as well as the loomage, the power loom sector, which was not very much noticed at any time prior to it, but all the same, was serving the society in its own way, and, of course, the handloom sector. The khadi production was, of course, there, but we were not charged mainly with the task of khadi production, which is a very highly specialised thing. And therefore, Sir, I feel that nobody in House or anywhere else can ascribe to that Committee any kind of a predisposition, any kind of a bias towards any one sector. They did proceed with their task in a thoroughly objective manner. And if these recommendations have been made in the manner they have come out in the report, I may at once say that they were the result of a realistic approach to the problem. It is not as though they were laying down a policy for the future economy of the land. It is not as though they were asked to think of this sector—the textiles—de novo, and lay down a policy in conformity with the various objectives which the Government themselves had in view. I may say that the Avadi Resolution came later on. It was not there at the time of the constitution of the Committee.

Having made these few preliminary remarks, I must say what led the Committee to the conclusions which they have arrived at. These handloom weavers are not spread over the whole State in all villages. This is a very important matter which I think this House should take note of. They are distributed in various pockets. It is certainly not a village industry. Most of these weavers are concentrated in pockets in urban areas as well in rural areas. These sectors, both the handloom and the power loom. are mostly run bу certain community which for centuries has followed profession. Ιt is not done bv amateurs or people of other avocations stepping into this profession.

Prof. G. RANGA: Certainly it is not true of Maharashtra. It may be true of Mysore.

Shri H. C. DASAPPA: My friend Mr. Ranga, may see this volume—appendices.

Prof. G. RANGA: Have I not read it? That is why I came to that conclusion that you committed a tragedy.

Mr. CHAIRMAN: You can answer him later.

Shri H. C. DASAPPA: I had better answer Prof. Ranga who seems to be a protagonist of no-change policy. It is said in this report:

"99 per cent. of the factory owners in this State were originally independent handloom weavers."

That is in a particular place and.....

PROF. G. RANGA: What is that place? I mentioned Maharashtra.

SHRI H. C. DASAPPA: My hon. friend can get the reference here. Even in Maharashtra it is mainly run by men who belong to the weaver community.

[Mr. Deputy Chairman in the Chair ]

SHRI D. NARAYAN: Not necessarily, there are others also.

SHRI H. C. DASAPPA: By and large . ..

PROF. G. RANGA: That is the Committee speaking.

Shri H. C. DASAPPA: It is the Committee's findings I am referring to and I would refer my friend, Shri D. Narayan, to pages 1261 onwards. He will find that they are largely men of weaver community.

SHRI D. NARAYAN: There are many other communities also.....

Shri H. C. DASAPPA: I do not say that there are no others but I am only te'ling you the findings that we have come to because of the data that was supplied to us. For instance here in the census of power looms in India at page 1262 it says:

"In other words 88.7 per cent. of the power looms are privately owned by people who were originally independent handloom weavers"

There are certain bigger units of power looms. My friend, Shri D. Narayan, is perfectly correct; refers to the bigger units but I referred to the large number smaller units which are probably about 85 to 90 per cent. of the power loom units. There he will find that they are owned mostly by the weaving community. I am referring to the fact that wherever the handloom weavers were found, if they could get power, they had changed over to power looms. This is a tendency which I am afraid my friends, Prof. Malkani and Shri D. Narayan, have not taken note of. It is not that any

one went and tried to induce them to take to power looms. The natural evolution of a handloom man ....

SHRI D. NARAYAN: You want to increase it.

SHRI H. C. DASAPPA: When he gets power, he switches over to power looms for the simple reason that he can earn a few more farthings than what he could with handlooms.

Prof. G. RANGA: It is a suicidal tendency.

Shri H. C. DASAPPA: I am afraid they are forgetting the simple fact that I am for handlooms and we have been thinking of resuscitating the handloom and that is why we said: "Handlooms have a chance of survival just as charkha spinning has a chance of survival if Amber Charkhas are employed." I ask Mr. Narayan and Prof. Malkani whether handspinning has a chance if there is no Amber Charkha.

Now Mr. Malkani and Mr. D. Narayan want an improvement of charkha spinning by a different complicated process, namely of Amber Charkha and they don't want a similar improvement in handloom.

### (Interruptions.)

My friend is pu ting a very babyish question. We have discussed 'his question but what is it that they have said? They have said 'a semi-automatic loom' which means not the introduction of power though that also forms a separate recommendation but an improvement over the handloom so that the weaver, as Mr. Chintaman Deshmukh said, instead of being condemned to a perpetually low standard of living—to a margin of a rupee a day which comes to Rs. 24 a month-can have something more-say Rs. 70 a month. Is that a crime that we have committed to see that a person is enabled to earn an income of Rs. 70 or 72 where he was earning only Rs. 24?

AN HON. MEMBER: At whose cost?

SHRI D. NARAYAN: May I read?

MR. DEPUTY CHAIRMAN: Let him finish. You have had your say.

SHRI H. C. DASAPPA: We were here faced with a certain position. Sir, you will remember that even in Bangalore City, in Cubbonpet, there Doddaballapur were handlooms. In town in Bangalore District there were handlooms and because power available, without anybody's external special encouragement, switched over to power looms and when they found that cotton was not paying them, some of them switched over to silk and art silk. They have now switched over to art silk because it pays them better. We cannot say that they must only weave Therefore what I say is: Here is a thing which we have got to take note of and not merely proceed on hypothetical or ideological grounds. If it is a matter of policy, certainly we shall change over. My first complaint is that this Kanungo Enquiry Committee Report has not been treated fairly by the Government. I lay this charge at the door of the Government because, while the Press Commission Report which came out about the same time has received such a large amount of consideration at the hands of the Government, I say there is not the same treatment accorded to this What the Government Committee. should have done was to have placed this report for consideration before the two Houses of Parliament, taken their opinion and come to decisions. For the present what they have done is that they have simply shelved it virtually. Only my friends Prof. Malkani and Shri Kishen Chand have brought up a discussion on what I sav is a fraction of the recommendation. I am not here anxious that recommendation should be accepted. I am the last person to say that. I happy would be if Parliament takes up this report for consideration and comes to anv sion. So I feel this report has 12 Noomnot had a fair deal. Before I conclude.....

MR. DEPUTY CHAIRMAN: It is time to conclude, only two more minutes.

SHRI H. C. DASAPPA: I will finish soon, Sir. I will not take more time. I only want to add that I am glad and also grateful to my hon. friends Shri D. Narayan and Prof. Malkani for the slight, if I may say so, orientation they gave to this Resolution when they referred to the fact that the power looms are already producing 200 million yards. They have not the slightest objection to their continuing to produce this 200 million vards. That is an extremely reasonable view and I only hope that the Government will take up the same reasonable attitude. But what is it that the Government have done now? Instead of allowing this small sector to pursue its profession peacefully, they have levied a prohibitive excise duty of Rs. 20 per loom, per month, This is an per shift. intolerable burden on the poor decentralised power looms.

In conclusion I submit that it is difficult for me to accept this Resolution as it is, because of the simple reason that the power loom sector has not been taken due note of in this Resolution. I would also say that this is a subject that requires far deeper consideration from all points of view if we are to arrive at a fair decision and as it is, I am afraid we have taken it up only as a piecemeal affair.

PARIKH Shri C. P. (Bombay): Mr. Deputy Chairman, it is indeed a good thing that this Resolution has been brought forward in this House and we are able to discuss the production of the weaving section of the mill industry. It is well-known that with their present capacity, the installed mills can produce 5,000 million yards or rather 5,400 million yards and that capacity will remain, provided there is no change to 3 shifts or 4 shifts in the working of the present Secondly we have to remember that the coarser the cloth woven, greater will be the yardage. The present figure of 5,100 million has been achieved on account of the fact that the number of picks is lower. By lowering the number of picks the yardage can be increased by 25 per cent or more Therefore, there is a possibility of increasing the yardage by reducing the number of picks and that should not be forgotten in the present circumstances

What I would submit now is, the Government should make up its mind as to what should be the maximum yardage to be produced by the present textile industry in their looms, he they ordinary or automatic.

It has also to be understood that we require about 15 yards per capita at present, and every year with improvement in the standard living of our people, we shall require a yard more per capita. So the total requirement will be 300 million yards more every year for the subsequent five years of the Plan So the total requirement of the country will be increased to the extent of 1,500 million vards Therefore the Second Five Year Plan has put the target of production of both mill and handloom at 8,200 million yards, leaving million yards of the produce of the textile industry for export For the internal consumption, therefore, the end of the 5 year period there will be 4.000 million vards of the textile industry production or rather the production of the mill industry. And there will be 3,000 million yards of the handloom industry Now it advocated that this production of the mill industry should be sealed at this level and the Planning Commission I made some tentative think have recommendation in this Although I am in the mill industry, I would say that I am entirely in support of sealing the production of the mill industry. I say this because we have to look not only to the industry, but also to the needs of the country at large We have to see whether we are able to provide full employment in our country. That is the first necessity or the first requisite in any Plan that we have to make. There has been tremendous progress the agricultural and industrial fields, but all that progress will be nullified if adequate employment is not found for everyone who desires to work for eight hours in our country I think the present democratic Government should be wedded to that principle, that everyone should be given work for eight hours and he should get between 12 as 6 Rs 2 according to his ability That must be the criterion of a better government or a Welfare State at the Unless and until we time achieve unless and until we devise measures by which there is adequate employment in the country, should not be any craze for mechanisation in our country We may adopt various technological improvements. but that should also coincide with our capacity to give employment to the unemployed and the under-employed who are there in the country factor has to be borne in mind. Why is the Communist doctrine prevailing in some parts of the country, in spite of the great progress that the country is making? Communist doctrines prevail in the country because the common man thinks that he is not being treated in the way he should be in a democracy That is the reason why Communism is spreading in some parts or in some undeveloped parts of the country, especially Orissa, Bihar, Travancore-Cochin and other parts Why is there this cry?

SHRI S PANIGRAHI (Orissa): There is no Communist domination in Orissa

Shri C P PARIKH: May be, but there are certain other parts of the country where some parties are trying to influence public opinion that wave and that opinion may get excited to such a degree that the discontent and resentment that will arise from that would be difficult to be controlled by any government. If they are kept under control it is only because of the superior leadership in this country because there are no other leaders in this country to match them in per-

[Shri C. P. Parikh.] sonality, wisdom and guidance. That is the reason why Communism is not spreading. But we must not be oblivious to facts that exist in the coun-We require employment for 18 lakh persons who come up every year, over and above the present persons who are unemployed in the country. Therefore. a!though mechanisation may reduce the cost of production by about 15 per cent., even then it has to be avoided, particularly if we can produce by handlooms cloth to the extent that we require. In that case we put a limit on the mill production.

In this connection we must not lose sight of the fact that we want to maintain our exports, and exports can only be promoted if there is competition in the cost of production. I am quite aware of this fact. But the mill production can very well cater the needs of our export trade and at precent, in the international markets, our mill production, the production of our textile industry is able to compete even with Japan, and much more so with the U.S.A. and the United Kingdom.

SHRI GOPIKRISHNA VIJAIVAR-GIYA (Madhya Bharat): What about the power loom production?

SHRI C. P. PARIKH: I am coming to that. First of all we must concentrate on the fact that our exports are on no account lost. For that our premill production is adequate. Even modern machinery embodying the technological improvements made in other countries is being installed in our country and so the cost of production is going down in the mills. Therefore many of our mills are wellequipped and have up-to-date machinery and so they can compete in the international markets. As regards the excise or sales-tax that we are levying on the mill production, ranging from 15 to 30 per cent, that they/ is not borne by the export trade. The export trade does not bear either the excise duty or the sales-tax. fore, their capacity to compete in the international trade does not suffer on this count.

Next I come to the point: whether this additional production of 3,000 million yards can be achieved by the prewhether sent handlooms or looms shou'd be installed in place of I see that even the the handlooms. Village Industries Board have said that the use of electricity should be allowed in the cottages, especially where there is no hired labour. Therefore, if an individual wants to have a power loom in his own home, where he does not employ hired labour, but his own family labour is employed, in that case, the power loom should be a'lowed. We have to do that because if we want to encourage cottage industries we should see that we do not put a bar which it will be administratively impossible to impose, and we cannot prevent the use of electricity in the cottages.

So long as they are installed for family work and there is no hired labour, power looms should be allowed.

PROF. G. RANGA: Is it for their own consumption or for that of some other people? Will you put other people out of employment?

SHRI C. P. PARIKH: Whether it is their own consumption or for others has been discussed very broadly and the Village Industries Board and others have come to the unanimous conclusion that electricity should be permitted so long as there is no hired labour. In other cases, it will be very difficult to differentiate and administer the scheme. In the case of consumption less than ½ horse power it will be difficult to control. Effective control can only be enforced when consumption is more than 2 horse power. In the other cases it is not practicable on administrative grounds. But that does not mean that power looms should be encouraged or that weaving should be done more by these means. That way ten or twenty looms will be installed which will take away the twenty lakhs of handlooms working in the country. Dasappa says that these people will get more wages; of course, the wages of these people will go up from one to three but it would be at the cost of the starving people. This factor has been forgotten and the members of the Textile Enquiry Committee have also lost sight of this fact. In the case of mechanisation, the increase in the ratio of wages is 1 to 10; when you are giving 10, 15 or 20 per cent, more of wages, you are taking away the wages of nine men. That factor should not be forgotten.

SHRI H. C. DASAPPA: Is it not a very good argument for doing away with these old obsolete mills instead of propping them up with additional finances and props?

SHRI C. P. PARIKH: I am one with the hon. Member in regard to the reconditioning and renovation of these mills. I would go a step further and say that compulsion should be used in such cases but that does not mean that mill products should be preferred. There is agitation in the country at present. The installation of further automatic looms has been banned. Let us see the comparative figures of production. In the case of handlooms, a worker working for eight hours In the produces 8 yards. case of mills one man produces 80 or 90 yards eight hours whereas case of automatic looms it is 1300 to 2000 yards by one man. Do you want cheaper cost of production or do you want discontentment and unemployment in the country? These are the only two problems. Unless and until you solve the problem of unemployment, this question of mechanisation will have to be discarded in the larger interests of social justice.

There is another matter which has been lost sight of by the Textile Enquiry Committee. There is a cry in the country at present for production of varn by the Amber Charkha instear of by the spinning mills. The cost of production per 1b. of yarn by the spinning mills is about five to six annas whereas in the case of the

Amber Charkha it comes to about Rs. 2 per 1b.

PROF. N. R. MALKANI: Are you talking about yarn?

SHRI C. P. PARIKH: Yes.

PROF. N. R. MALKANI: Then it is Rs. 1/15 per 1b.

Shri C. P. Parikh: It is Rs. 2 or Rs. 1/15 according to the quality of the yarn.

Prof. N. R. MALKANI: It is 20 count.

SHRI C. P. PARIKH: I am not disputing that but the point is this. There is a great cry in the country that the spinning mills production of should be restricted, there should be further installation of spindles. Karve Committee has The appointed to go into that matter. Proposals will be brought forward after the report of this Committee is received. I am not in favour of the spinning section being centralised in the cottages by Amber Charkha because the people will not be able to cope up with the demand. This may not also give them adequate remuneration. This is a demand in the country which should be taken into consideration.

The Kanungo Committee recommended progressive conversion into power looms at the rate of 5,000 looms every year. This is to be done in a period of twenty years. will be temporary unemployment which the Committee does not mind. This phenomenon is a very rare and a material one. If it is allowed in any industry, the other industries also may adopt mechanisation as their policy thus creating a greater amount of temporary unemployment. When there is acute unemployment in this country, it is not desirable to encourage temporary unemployment. Government should take steps to put this ceiling on the looms by preventing the installation of further looms as also automatic looms. If any man wants

[Shri C. P. Parikh.] to instal automatic looms, then cloth produced by such looms should bear a heavy excise duty. Such cloth may clear be allowed to compete in the external markets. Only under that condition should power looms be allowed to be installed. The man is bound to export that cloth but if he does not export it but sells in the domestic market, he must bear a correspondingly higher duty for the profit which he makes.

Government should take into consideration this matter.

श्री ज० रा० कपूर (उत्तर प्रदंश) : उपसभापति महोदय, में इस प्रस्ताव का पूर्ण रूप से समर्थन करता हूं। सब से पहले में अपने माननीय मित्र मलकानी साहब को धन्यवाद दंता हूं जिनके कि प्रयत्न से यह प्रस्ताव आज हम लोगों के सम्मूख उपस्थित हुआ हैं। में अपने माननीय मित्र दासप्पा साहब सं भी सहमति प्रकट करना चाहता हूं कि यह अति उत्तम होता यदि सरकार द्वारा टेन्नसटाइल इंक्वायरी कमेटी की रिपोर्ट इस सदन में विचारार्थ प्रस्तुत की जाती। खेर, जो द्भा सो हुआ। यह बर्ड हर्ष का विषय है हम सब लोगों के लिये, विशेषकर उन लोगों के लिये जो कि महात्मा गांधी के अनुवासी हैं---- कि आज सं करीन २४ वर्ष पूर्व जिस बात को महात्मा गांधी ने कहा था और जिसकी लोग हंसी और खिल्ली उडाया करते थे----विशेषकर विशेषज्ञ----उसी को आज सब करीब करीब एकमत से कह रहे हैं कि ददि देश का कल्याण चाहना है यदि दंश में जो बेरोजगारी फॉली हुई हैं उसको दूर करना है, तो हमें घरेल् उद्योग धंधीं को प्रोत्साहन देना चाहिये और मुख्यतः खादी को पोत्साहन देना चाहिये। इस तरह से आज हम दंखते हैं कि महात्मा गान्धी कितने द्रदशी थे। जिस तरह से उनकी इस बात को आज हम गान रहे हैं, उससे हम यह सबक लें कि और भी जो बातें उन्होंने कही हैं और जिनको अभी क्रक बहुत से लोगों ने नहीं माना, यदि जल्दी ही उन बातों को गान लें तो हमार दंश का और जगत भा कल्याण बहुत कुछ उत्सी ही हो जाय।

उपसभापीत महोदय, जहां तक करघा से वपड़ा बनाने का सम्बन्ध हैं, उसके दो भाग हैं। एक तो यह कि वह कपड़ा मिल के सूत से बनाया जाट और दूसरा यह कि हाथ के कर्त सूत रो बनाया जाय । इसमें तो कोई दो रायें नहीं हो सकतीं कि कपड़ा हाथ के करघे से ही अधिक से अधिक मात्रा में बनाया जाय । लेकिन जहां तक इस प्रश्न के इन दो भागों का सम्बन्ध हैं उसमें बांडा सा मतभेद हैं। एक तो जो खादी के प्रेमी हैं वे यह चाहते हैं कि करमें से कण्डा हाथ के बने सत से ही भविष्य में बनाया जाय। इसमें भी में समभता हूं कि शायद दो सयें नहीं हैं। सभी लोग चाहेंगे कि चीद सम्भव हो सके कि हमारं पूरं कपड़ं की जो आवश्यकता हैं उसकी पूर्ति केवल हाथ के कर्त सूत के बने कपड से हो जाय तो अति उत्तम हो। लेकिन दंखना यह हैं कि कम से कम निकट भीवष्य में व्या सम्भव है। मेरे माननीय मित्र देवकीनन्दन जी ने कुछ आंकड़ दिये। आंकड़ देकर एकदम से वे इस निर्णय पर कृद पह कि यह चीज सम्भव हैं। लीकन उन्होंने जो आकर्ड दिए हैं उनसे प्रत्यन कोई एंसी चीज निकट भविष्य में सम्भव नहीं प्रतीत होती । मुक्ते और जितने भी गान्धी जी के अनुयायी हैं, उनको २०, २४ वर्ष से खद्दर से विशेष प्रेम और स्नेह हैं। लेकिन यह होते हुए भी यदि हम समकते हैं कि उनका यह स्कान कार्यरूप में परिणत नहीं हो सकता निकट भविष्य में तो हम यह अपना कर्त्तव्य समभ्रत हैं कि यह इता दें कि केवल इच्छा ही को प्रकट कर देने से काम नहीं बनना। जैसा कि अंगरंजी में एक कहावत हैं:

''If wishes were, orses beggars would ride' केवल हमारं हार्दिक इच्छा प्रकट कर दंने से ही कि हमारं दंश में खादी हो, हमारा काम एग तो जाता तब तो हम उसका एण रूप से समर्थन करते लेकिन हमें यथासम्भव खादी को प्रोत्साहन दंना चाहिए और यथासम्भव प्रोत्साहन दंने की बाद वहीं एर हमें चुप नहीं हो जाना चाहिए और यथि हम कर हमारी यह आवश्यकता प्री हो सकती हैं, तो उस

पर हमे कोई विरोध नहीं करना चाहिए बल्कि उसको भी प्रोत्साहन दंना चाहिए।

उपसभापीत महादय, इस सम्बन्ध में कुछ सुभाव रखना चाहता कि स प्रकार सं सरकार कि इस व्यवसाय को हम तरक्की दंसकें। सुभाव देने के पूर्व में यह दंख कर प्रसन्तता प्रकट करता हू कि मेरं माननीय मित्र, जो अभी मुक्त से पहले बोले, वे मिलमालिक होने पर भी इस बात को मानते हैं कि मिलो का उत्पादन एक हद तक पहुचने के बाद उसमे रोक लगा दी जाय । में उनको इसके लिए बधाई दंता छु । यह जो वे कहते हैं, निश्चय ही वे दंश के हित के लिए तो कहते ही हैं लीकन एक बुद्धिमान व्यवसायी होने के नाते वे अपने हित में, अपनी मिल इडस्ट्री के हित में भी कहते हैं क्योंिक यदि दंश में बेकारी दूर न हुई और लोगों के गस काफी पेंसा सामान खरीदने के लिए न हुआ नो मिलों द्वारा चाहे जितना अधिक से अधिक क्यहा उत्पन्न हो वह यू ही मिलो मे पडा हुआ सड़ता रहेगा, यदि उसके लिए खरीदार नही हुआ और खरीददार तभी हो सकते हैं जब लोगो के पास पैसा होगा । पैसा तब उनके पास आयगा जब कोई उद्योग या धधा होगा । वह उद्योग और धंधा हैंडल्म उद्योग द्वारा ही उन्हे अधिक मात्रा मे मिल सकता है और किसी के द्वारा नहीं । इसलिए जैंसा कि में ने कहा, उनका इस बात का समर्थन करना दृश के हित मे हुए इडस्ट्री के हित में भी उतना ही हैं।

उपसभापीत महौद्य, प्लानिंग कमीशन की रिपोर्ट के भीतर यह सिफारिश है----सरकार भी में समभाता हा कि इस बात को स्वीकार करने जा रही हैं - कि हैंडलूम व्यवसाय को प्रोत्साहन दिया जाय । लेकिन एक बात पर विशेष रूप से जोर दिया जाता है और वह यह कि केवल सहयोग सीमीतयों द्वारा जो कपड़ा उत्पादन हो उसको ही सहायता दी जाय । में सहयोग सीमीतयों का पूर्ण रूप से समर्थन करता हू मेरा खुद भी सरवन्य एक सहयोग सीमीत से हैं। लीवन व्यावहारिक रूप से में यह दंखता हु कि केवल सहयोग सीमीतयो द्वारा कुल आवश्यक कपड़ा बनाये जाने की जो इच्छा लोगो की हैं वह पूर्ण नहीं हो सकती। सहयोग सीमीतया हमारं यहा आसानी सं नहीं बन रही हैं और जो बनी हुई भी हैं उनमे अधिकतर सफलता प्राप्त नहीं हुई। हमे निश्चय ही यह प्रयत्न करना चाहिए कि उनको सफलता मिले और अधिक से अधिक सरूवा मे वे स्थापित हो और अच्छी तत्ह से चले लीकन हमारा मुख्य उद्देश्य तो इस समय यह है कि बेरोजगारी दूर हो और कपड़ा हाय के करघे द्वारा बने और यदि हम देखते हैं कि सहयोग सीमीतयो द्वारा उस उद्देश्य की पूर्ति निकट भविष्य मे आसानी से नहीं हो सकती तो हमे दूसरं प्रकार सं कपडा बनाने के लिए जो करघे चाल, किये जा रहे हैं उनको भी पूर्ण रूप सं सहायता दंनी चाहिए। यह एक मुख्य बात हैं जिसके ऊपर में माननीय मत्री महोदय और सरकार का ध्यान विशेष रूप से आकर्षित करना चाहता हू कि हम कंदल इस रलांगन अथवा नारं के पीछ'न दले कि हमे तो सहयोग सीमीतयों ही द्वारा सब कुछ करना हैं, लीवन उसका द्सरा पहलू भी दंखे। मेरा सुकाव यह हैं कि हेंडलम से कपड़ा बनाने के लिए लिमिटंड क पनिया खोली जाय चाहे वे प्राइवेट लिमिटेट कपीनया हो, चाहे, पीब्लक लिमिटंड कपीनया शो । लीकन उनके आर्टिकल्स आफ एसांसियंशन में यह बात विशेष रूप से हो अनिवार्य रूप से हो कि उस फींक्टरी में जितने भी काम करने वाले होगे सब का एक भाग होगा, उस फैंक्टरी में हर एक कार्यकर्ता उस फेंक्टरी में हिस्सेदार या भागीदार होगा । इससे में समभता हू कि सहयोग का जो एक सिद्धान्त हैं उसकी एक अश तक पूर्ति हो जाती हैं। में मत्री महौदय से प्रार्थना करूंगा कि वे इस बात के ऊपर विशेष रूप से ध्यान दं कि इन फॉक्टरियों को भी उसी प्रकार से सहायता दंनी चाहिए जिस प्रकार कि आप सहयोग सीमीतयों को सहायता दुने के लिए तेयार हैं। यह भी वे नियम दना सकते हैं ि उन लिमिटंड कंपनियों को सहायता न दी जायगी जिनमें काम करने वाले किसी रूप से श्री ज० स० कप्र]

भी भागीदार नहीं हैं । एसी फैंक्टरियों में सरकार द्वारा नियुक्त किये हुए एक या डाइरक्टर हों और काम करने वालों की और से भी बोर्ड आफ डाइरंक्टर्स में एक या दो प्रीतिनिधि हों। यदि ये दो शर्ते रख दी जायंगी तो में समभता हूं कि बहुत कुछ विरोध जो इस सुभाव के ऊपर हो सकता है कि सहयोग सीमीतयों द्वारा जो फेंक्टरियां कपड़ा बनायें क्वल उनको ही सहायता क्यों दंनी चाहिए, वह खत्म हो जायगा । में यह भी चाहुंगा कि जिन फैक्टीरयों को सहायता दी जाय उनके लिए यह अनिवार्य कर दिया जाय कि वे अपनी फैंक्टरी में एक शिच्रण केन्द्र अवश्य स्थापित करें क्योंकि यदि हर एक फॅक्टरी में शिच्चण केन्द्र स्थापित नहीं होगा तो आपको नये कपड़ बनाने वाले कारीगर नहीं मिल सकते।

अभी दो तीन रोज हुए जब एक प्रश्न यहां चल रहा था तो उस समय माननीय करमरकर महोदय से पूछा गया था कि क्या आप यह आवश्यक नहीं समभाते कि सहायता दंने के पूर्व यह शर्ताभी रखी जाय कि फैंक्टरियों में शिद्मण केन्द्र भी हो । उत्तर में तो उन्होंने कहा कि बच्चे पैटा होने के बाद स्वतः ही घर में शिदा प्राप्त कर लेते हैं। प्रश्नों के समय इस सम्बन्ध में ज्यादा वादिववाद नहीं हो सकता था किन्त, में सम्मान पूर्वक कहुंगा कि उनका इस तरह का सोचना एक भूम है, एसा हर दशा में नहीं शेता हैं। इस तरह से हमारं उद्दंश्य की पूर्ति नहीं हो सकती हैं क्योंिक इस समय देश में क्ळ विशेष प्रकार की जातियां हैं जो इस काम को करती हैं। हमार प्रान्त में कोली जाति हैं जो इस धंधे को करती हैं, उनके बच्चे घर में काम सीख लेते हैं : लीकन यदि हमें बेरोजगारी कौ दूर करना है' तो यह आवश्यक है' कि सब जारित के लोगों को इस धंधे में लगायें और बेरोजगारी की समस्या को हल करें। यह कार्य तब ही हो सकता है जब हम उनके लिये शिच्रण केन्द्र खोलें और उनको शिचा प्राप्त करने के लिए हर पकार की स्विधाएं दैं। अगर हमने इस तरह के शिच्चण केन्द्र खोले और सब जाति के लोगों को उसमें इस व्यवसाय की शिच्चा दी तो **इम** बहुत हद तक देश में बेरोजगारी की समस्या को हल कर सकते हैं।

अब तक यह होता रहा है कि सहयोग सिमितियां खोल दी जाती हैं और इनमें वही लोग काम करने को आते हैं जो अब तक इस काम को करते रहे हैं। फल यह होता है कि इन लोगों को विशेष सुविधाएं मिल जाती हैं और नये लोगों को काम सीखने का अवकाश नहीं मिलता। अतः इस तरह की सहयोग सिमितियों से बेरोजगारी की समस्या को हल करने में किचित् मात्र भी सहायता नहीं मिल सकती हैं। क्योंकि जब तक नये लोगों को नये काम सिखाकर रोजगार में नहीं लगाया जायेगा तब तक हम बेरोजगारी की समस्या हल नहीं कर सकते हैं।

में एक स्फाव यह भी रखना चाहता हुं कि सरकार द्वारा हर जिले के हैंडक्वार्टर में एक एंसा आदमी नियुक्त किया जाय जो इस उद्योग में हर प्रकार की सहायता दं। बहुत से जिलों में इंडिस्ट्रियल इंस्पेक्टर हैं लीकन मेरा अन्भव यह हैं कि वे इस काम में अधिक सहायक नहीं हो सकते हैं । किन्हीं किन्हीं जगहां का मेरा निजी अन्भव हैं कि उन लोगों को हैन्डल्म इंडस्ट्री के बार में कुछ ज्ञान ही नहीं होता है। उनका नाम इंस्पेक्टर न रखा जाय क्योंकि इंस्पेक्टरों की इतनी भरमार हो गई हैं कि यह पता लगाना म्रिकल हो जाता है कि कौन किस संस्था का इंस्पेक्टर हैं। इसके साथ ही साथ इंस्पेक्टर लोग अपने को साहब समभने लगते हैं और अपना अधिक समय दफ्तर में ही व्यतीत करते हैं । अतः हैन्डल्म सहायक के नाम पर हर जिले में एक सज्जन की नियक्ति की जानी चाहिये जिसका मुख्य कर्त्तव्य इस इंडस्ट्री की ध्यान देना होगा ।

मुर्फ हैंन्डल्म बनाने वालों की ओर से पता लगा हैं और सभी को यह माल्म हैं कि हैंन्डल्म के कपड़ी की मांग विद्शों में बहुत ज्यादा होने

हमी है, विशेषकर अमेरिका में हमार यहां से कपड़ा भारी तादाद में जाने लगा है और उसके दाम भी बहुत अच्छं मिल रहे हैं । मुर्भ पता मगा है कि दिल्ली के नजदीक शाहदरा गाजियाबाद में एक बहुत बड़ी हैंन्डलूम फेंक्टरी हैं। मैंने तो दंखी नहीं किन्तू में समभ्तता हूं कि माननीय मंत्री जी को इस बार में मालूम होगा और उन्होंने दंखी होगी । वहां पर बर्ड वैमाने पर हैंन्डल्म का कपडा तैयार हो रहा हैं। बहुत मंहगा कपडा वहां पर तैयार किया जा रहा है और यह सब अमेरिका भेजा जाता है । २० और २४ रूपया प्रति गज के मुल्य का कपड़ा वहां पर तेयार हो रहा है' और सब बाहर के दुंशों को भेजा जा रहा हैं। मैं इस सम्बन्ध में यह चाह्रंगा कि सरकार द्वारा अनुसंधान का कार्य किया जाय और नये नये डिजाइनों को ताँचार करके फ"क्टरियों को दिये जायं ताकि वे उस तरह का कपड़ा बना सकें। सरकार को इस बात का भी पता लगाना चाहिये कि हमारा कपड़ा बाहर के किन किन देशों में खप सकता हैं अगर हमने इस तरह की कार्यवाही की तौ हमारा हैंन्डलम कपडा बहुत ज्यादा तादाद में बाहर के देशों में जा सर्कगा और हम अपने देश में अधिक लोगों को रोजगार दे सकेंगे।

उपाध्यद्म महोदय, सरकार की और सं हैन्डल्म इंडस्टी को बढ़ावा दंने के लिए डायिंग और पौलिशिंग प्लान्ट भी हर जिले में स्थापित करने चाहियों। मेरा अनुभव यह हैं कि हैन्डल्म इंडस्ट्री को डायिंग और पाँलिशिंग के उपयुक्त साधन उपलब्ध नहीं हैं जिससे उन्हें बड़ी कठिनाई का सामना करना पड़ता हैं और इस उद्योग को धक्का लगता है ।

अन्त में मुर्फ एक ही प्रार्थना करनी हैं और दह यह हैं कि हमार प्लानिंग कमीशन के मैम्बरों और अन्य कर्मचारियों को हैन्डल्म के बार में अधिक प्रचार करना चाहिये क्योंकि इससे ही हमार दंश का कल्याण हो सकता हैं। वे लोग इस सुफाव को क्वल अन्य लोगों तक ही सीमित न रक्खें बील्क अपने जीवन में भी कार्य रूप में परिणत करें। जैसा की रामायण में तुलसीदास जी ने कहा हैं "पर उपदंश कुशल बहुतेरं" । दूसरों को उपदंश दंना आसान हैं लीकन अपने ऊपर उसको लाग् करना चाहिये। इसलिए....

MR DEPUTY CHAIRMAN: time, Mr. Kapoor, That will do. Mr. Pattabiraman.

PATTABIRAMAN: T. S. (Madras): Mr. Deputy Chairman, my position today is doubly difficult because the Chairman of the Com-Minister-inmittee has become the another very and member has already anticipated arguments and answered them cleared out of the House In spite of the handicap, it is not my intention to throw mud at the most remarkable document the Committee has been able to produce. The document, has been collected very scientifically and very and it will be a standing efficiently tribute to those who were in charge of the Committee. But while appreciating their labour, their endeavour and their sinclrity of purpose. I am not prepared to line up with Mr. Dasappa when he said that it is the Book of Books, that it is the Bible and that whatever it contains must be accepted as the last word. I am not prepared to accept that. Sir, the scope of the terms of reference of Textile Enquiry Committee, afraid, has been completely looked by the Committee. Paragraph 3(c) of the terms of reference clearly refers to the utilisation of our resources, both in men and material, in the direction that is socially most desirable. This has been completely overlooked by the Committee. the basic approach of the Committee itself is entirely wrong. First of all, I would like to ask the members of the Committee and the Government to say what the reason was for their pegging the production of mill cloth at 5,000 million yards. I can understand the basic year; I can understand the normal year, but the abnormal year has been chosen which was not fulfilled even in 1954. In 1954 accordto the document which Dasappa referred to 4,878 yards was the production of the tex-

[Shri T. S. Pattabiraman.] tile mill industry in this country. The Committee wants that it must be fixed at 5,000 million yards. What was the reason for pegging it up at such a high level when even the peak production could not reach up to that? The Committee has given no answer, much less a satisfactory answer for fixing that at that figure. I must submit, with all respect to the Committee and its members, that this has been fixed most arbitrarily. There neither logic behind it nor the sanction of the people; nor is there any principle involved in it.

Sir, another thing that has been done is that they have put the handloom and the mill industry on a footing of parity. They have taken the status of both to be equal but I am afraid that the Committee has considered the fact that a century ago in this country the handloom was producing all the cloth that was necessary and was even exporting to outside countries. But in a hundred there has been this romance of the textile mill industry which has reversed the picture completely and today what do we see? The most flourishing industry of the East, the staple industry of India, has gone to dogs and is now in ruins, and on the ashes of the dead industry a new industry has grown. And to give both of them parity is nothing but a social injustice—I would refrain from using stronger language. I would have congratulated them approach had been this way: if they had said that the handloom industry is a weaker industry, a dying industry and therefore it must be given a helping hand. They must have fixed the quota for the handloom industry and the residue must have been given to the mill industry. I would have been glad if they had said that 1,000 million yards would be for the handloom industry and the residue will be for the mill industry. I could have understood the logic then. What I say is that most unfortunately from the beginning the Committee has very been very, very unsympathetic

towards the handloom industry Sir, 1 am reminded of a Tamil proverb according to which one ignorant person wanted to describe to another ignorant man who the Pancha Pandavas were. He said, "The Pancha Pandavas are five brothers like the poles in a charpoy," showed his three fingers, wrote two and then completely wiped it out. Just like that the Textile Enquiry Committee began by paying a glowing tribute to the handloom industry; reduced it from 28 lakhs to 12 lakhs-by mathematical strangulation, I will call it-and further filtered it down to 9 lakhs; they brought it down to 3½ lakhs; and, finally, said 50,000 power looms should survive. And all glory to the handlom industry. Can it be said that the Committee has done justice to the handloom industry? I am not going to question the facts, the methods by which they came to this conclusion that there are only 12 lakhs of looms. Jugglery with figures has been attempted to stifle the industry. I shall not be so uncharitable as to say that the report is partial to the mill industry. must say, whatever may be the consequences, that the feeling of the people is that the Committee had no sympathy for the handloom industry and they did not want to help.....

SHRI H. C. DASAPPA: May I say, Sir, that it is not a correct statement?

Shri T. S. PATTABIRAMAN: Sir, I am not prepared to yield. Mr. Dasappa had the right to say so many things in the Committee, but I am not prepared to accept them.....

Mr. DEPUTY CHAIRMAN: Mr. Kanungo will defend you, Mr. Dasappa, don't worry.

Shri H. C. DASAPPA: Lakhs of non-commercial looms in Assam are excluded.....

Prof. N. R. MALKANI: Why are they excluded?

Mr. DEPUTY CHAIRMAN: Order, order. He is not yielding.

Shri T. S. PATTABIRAMAN: I would like to ask the Committee

whether they think they have made a very good recommendation in para 73 (item No. 66 of the summary of recommendations). Ιt reads follows:-

"The low income consumer cannot for any length of time go on paying a higher price for a production manufactured on a tool of production which could be made more efficient."

If cheapness is the main criterion for the Committee, it could have sat for fifteen minutes and said: import all The Committee goods from Japan. need not have sat for so many days and come to the conclusion that the low income consumer could not pay.

Secondly, I would like to ask the took into Committee whether they consideration the fact-if their decision is to be implemented—what the fate will be of the hundreds thousands of weavers in this country. I am sorry that here in Delhi, the far off capital of India, people do know much of the miseries of the handloom weaver, how he has been eking out his livelihood. He has been thrown out on the streets and many a weaver has gone out into the streets in spite of the so-called prosperity of the weaver. I was very much pained to hear Mr. Dasappa saying that the man would get about Rs. 20 more; he would be now getting about Rs. 60. Is it a sin, he asked? Perhaps Dasappa has not read what the Committee says. The Committee says that for every handloom weaver, if handloom is to be replaced by power-loom, you will have to replace five handlooms. The average loom production per day is 6 yards; whereas the semi-automatic powerloom production is 30 yards. Sir, in this country where unemployment is staring us in the face, where people are still in the streets begging and starving, we want to put Rs. 20 in one man's pocket and not to five persons and their families. The Committee has made the observation that the average family of a weaver consists of 3 to 5 persons. Three to five persons

according to you. All right, I am prepared to accept your estimate of 15 lakhs. So, 15×5: 75 lakhs people will be on the streets. Is it economics? Is it politics? Is it justice, I would ask, to simply sacrifice these innocent people at the altar of jugglery mathematics and figures? Is it, Sir, human, I want to ask, I am sorry that the authors of the report were not aware of or were not prepared for the A.I.C.C. Resolution passed recently in Delhi. The A.I.C.C. came and said that the ultimate aim of the Second Five Year Plan was not merely to increase the national alone but to have full employment. In the light of the direction of the A.I.C.C., which has been accepted by the top leaders of the country and the Government, I think this report respect of the handloom is worth only a scrap of paper. I am using very strong words. If you are not going to give them employment, what are you going to do with the 15 handloom weavers? You are not going to give them employment. Are you going to throw them to the wolves?

MIR. DEPUTY CHAIRMAN: Five minutes more.

Shri T. S. PATTABIRAMAN: I will finish. Sir, the recommendations of the Committee are very many. power-looms have been introduced. I do not mind the power-looms; we are not against progress. But today the problem is a human problem. social aspect of the problem is graver than your politics, economics. Today we talk about politics, economics, statistics. But if you are going to uproot millions of people, about fifteen lakhs according to your estimate-according to my estimate it is 28 lakhs, let us strike a bargain, let it be 20 lakhsare you going to give them employ-Already they are partially unemployed today. They are not getting even ten days employment in a month. You have seen that there is so much capacity that the handloom weaver could be employed even thirty days a month. If you are not able to give him employment for thirty days,

[Shri T. S. Pattabiraman.] at least give him employment for three hundred days a year. Twenty lakhs of people can be given employment for 300 days a year and the production of handloom cloth will be That about 3,600 million yards. The mill potential capacity. industry has prospered and only onesixth of those employed in the taxtile employed there. I will industry is submit that you must at least give the handloom weavers their quota of 3,000 million yards and give the residue to mills. Otherwise, it will be impossible. The handloom weaver is a He h**a**s suffer**e**d in silent man. patience. He has suffered in silence; but that does not mean that he will like this for long. continue thought that an era of hope had come. He thought that the days of suffering were over and the horizon of happiness was there. But the Kanungo Committee has given the greatest shock of his life. I am sure I won't be misunderstood. I request that I should not be misunderstood when I say that there is already a feeling in South India, after Mr. Kanungo has become the Industries Minister, that the Government is bound to implement the recommendations of the Committee and there is already an agitation going on. I wish it would not be true. Today the Madras State Handloom Board has passed a resolution the mill industry should be given only 4,000 million yards and the residue must be given to the handloom. least that may be accepted. Take the figures from 1946 to 1955. The mills have increased the production by a thousand million yards just because of the patronage given by Government. I am not going to ask anything, but I would point out that the Government is committed to one thing, to give full employment to all the people. That is the most important factor in the Plan. I would like the hon. Minister to reply to this point as to how he going to reconcile the A.I.C.C.'s demand and the Government's stand on this matter with the recommendations of the Kanungo Committee in

relation to full employment. I would like to utter a warning also. The handloom weaver problem is not so simple as it looks. It cannot be solved Committees and mere calculations and mathematical jugglery. It has to be treated as a human problem. The more you ignore the truth, the more difficult the problem will become. appeal to the hon. Minister not to be observed swayed by what he has earlier, but take into consideration the A.I.C.C. Resolution and the feelings of millions of people who are suffering, who have never had prosperity in their life and who have all along suffered. They should be taken into consideration and they should not be allowed to starve. That will be a dangerous thing. If you are not able to give them enough food, their next alternative will be revolution violence and no amount of Committee reports and statistics will stop them.

Shen H. P. SAKSENA: Mr. Deputy Chairman, I am of the opinion that the last speaker has not rendered any service to the cause that he holds dear. He is best pitted against our friend, Mr. Bhupesh Gupta, who is not here. But to introduce a feeling of animosity and to strike a sort of note that pits the Southerners against the Northerners and so on, is to my mind very distasteful.

SHRI T S. PATTABIRAMAN: No, no. I am sorry. I did not say that.

SHRI H. P. SAKSENA: I am not going to yield.....

(Interruptions)

MR. DEPUTY CHAIRMAN: Order, order.

Shri H. P. SAKSENA: He has had his say and I must have mine.

There are four means of cloth production. One is the textile mills, the other is the power-loom, the third is the handloom and fourthly, there is khadi. So far as these means of textile production are concerned, I am concerned only, solely and exclusively with the last-mentioned, that is,

khadi. It has been part and parcel of my existence for the last 35 years. Whether dead or alive, I live by khadi and for khadi and other means of production are not of very great importance so far as I am concerned. But I am not the entire.....

MR. DEPUTY CHAIRMAN: But here we are concerned only with handlooms.

SHRI H. P. SAKSENA: I am aware of the fact that we are concerned with the handloom industry and I had, for that reason, thought of confining myself to handloom. But then, this khadi has been mentioned spoken of in this House very frequently, and it is part and parcel and one of the basic means of production.

MR. DEPUTY CHAIRMAN: Resolution is about handlooms. So, if you are to be relevant, you have to only about handlooms Mr. Saksena; I want you not to be irrelevant.

SHRI H. P. SAKSENA: I will be the last man to be irrelevant, because I know the difference between being relevant and irrelevant.

Sir, the handloom industry is being helped considerably, both by the Government and the general consumers. The cess that is imposed on the millmade cloth is intended for the support—the deficiency support—of the nandloom weavers. Now, even then, the cry is raised very often that the handloom industry is being killed, is being suffocated and all that. Sir, this is unjust and unfair. So far as unemployment is concerned, it is not confined to the handloom weavers of the South alone. There are handloom weavers all over the country. The South, of course, has most of them; that is admitted.

Mr. DEPUTY CHAIRMAN: Well, that is all that he wanted to say.

SHRI H. P. SAKSENA: And if his speech is scanned and read, it will give quite a different picture. Anyway, Sir, I intend to be very generous to him and agree that that

all that he wanted to say. was as unemployment far SO is concerned, unemployment of the entire country as a whole has to be removed, not of the handloom weavers only. Now, so far as the Textile Enquiry Committee's report is concerned, it is perhaps under fire. Now, if it is under fire, you can understand the attitude of the Government about the Report of the Textile Enquiry Committee, by the fact that its very Chairman has been raised to the status of a Minister. To all intents and purposes, the Government proposes to give effect to the recommendations of that Textile Enquiry Committee. Now, those recommendations are not simply baseless and unfounded. They have got to be read carefully in order that their meaning may be fully understood.

Sir, I do not think that a very strong and unassailable case has been made out on behalf of handloom weavers and no grievance either proved, so far as the support and the assistance that are being given to the handloom weavers are concerned. So, I do not know whether to oppose this Resolution or to support it. As far as my friend, Mr. D. Narayan is concerned, he gave us figures so clear that I was persuaded to believe that we should say goodbye even to these poor handloom weavers and all that, and concentrate on khadi and khadi alone.

You say that the Resolution is about handlooms and handloom weavers are being given proper help by the Government and the people and by all concerned. And I shall not grudge if more assistance, help and encouragement are to be given to them, but not at the cost and sacrifice of worsening the unemployment situation the country or by sacrificing the production in textile mills Even the mills are necessary for the benefit of the country and for export, as the handloom industry is If there are many many more people employed in the handloom industry, as they actually are, there are certainly a large number of people employed in the textile mills [Shri H. P. Saksena.] also. Their number may be smaller, but then their employment has also got to be continued. I feel that the Report of the Textile Enquiry Committee should be studied. With these words, Sir, I close.

DR. SHRIMATI SEETA PARMANAND (Madhya Pradesh): I have to make a request.....

Mr. DEPUTY CHAIRMAN: There are only three minutes more. Janab Muhammad Ismail Saheb.

JANAB M. MUHAMMAD ISMAIL (Madras): Mr. SAHEB Deputy Chairman, I may not support the resolution as it stands word for word, for instance, the figure of yardage and the time-limit contained therein. But, however, I support very earnestly and very strongly the central idea of the Resolution and the spirit underlying it. That is that every step should be taken to encourage the handloom industry. The Government, of course. are taking steps to strengthen and to help the handloom industry. It has established a Handloom Board and it has levied a cess on the mill industry the benefit of the Handloom industry. What this Resolution wantsand what I think every Member of the House would want-is that more intensive and extensive steps should be taken and efforts should be made to make this industry stand on its own legs and to make progress.

Sir, the position is that there are indeed difficulties in the way of the handloom industry surviving. But are we going to let it down on account of these difficulties and disabilities? The policy of the Government is to encourage cottage industries and small scale industries. Are we going to allow an industry which has been in existence for thousands of years and then find out new small and cottage industries for the benefit of the people, for the benefit of the private sector and the small industries sector? That is the question. We know that, because of the impact of modern machinery and modern fashions, the handloom industry is tottering. It

is not able to stand on its legs, as it was, say, fifty or a hund-But is it red years ago. reason why we must allow important industry-important because it is second only to the agricultural industry of the country-to go out of existence? It is giving livelihood to at least a crore of people in the country. There may be difference in the computation of the figures of handlooms existing in the country but I have no doubt, whatever, that the figure adopted by the Handloom Board is correct, i.e., 22 lakhs of looms are in existence. If you take into consideration the number of looms that have gone out of existence for want of encouragement and for want of support, the figure would really be a very impressive one. The handloom industry is only second to the agricultural industry in the matter  $\mathbf{of}$ employment to the people.

Sir, there are ways and means even today, as things stand under the pregive more sent circumstances, to encouragement and better support to the handloom industry. The Government, of course, is doing what it can or what it thinks best in the interest of the industry; but taking even the exports, I know there are countries to the east and there are countries to the west of our country which would, with some tactful handling, be able and willing to take more of our handgoods. loom Even today position.....

MR. DEPUTY CHAIRMAN: Would you take more time—two minutes?

JANAB M. MUHAMMAD ISMAIL SAHEB: A few more minutes, say, five minutes more.

MR. DEPUTY CHAIRMAN: Then you may continue after lunch.

SHRIMATI SAVITRY DEVI NIGAM (Uttar Pradesh): Sir I want to submit that both these resolution—this one and the resolution to be moved by Mrs. Seeta Parmanand—are most important resolutions....

MR. DEPUTY CHAIRMAN: Every resolution coming before the House is very important.

SHRIMATI SAVITRY DEVI NIGAM: We should sit through the lunch hour.

MR. DEPUTY CHAIRMAN: Are hon. Members willing to sit during the lunch hour?

HON. MEMBERS: No. Sir.

MR. DEPUTY CHAIRMAN: The House stands adjourned till 2-30 P.M.

The House then adjourned for lunch at one of the clock.

The House reassembled after lunch at half past two of the clock. Mr. Deputy Chairman in the Chair.

JANAB M. MUHAMMAD ISMAIL Chairman, SAHEB: Mr Deputy before the House adjourned for lunch, I think, I was saying that there were difficulties in the way of handloom surviving. All the same, industries those difficulties must be removed in the interest of a vast number of people of the land. My hon. friend, Mr. Pattabiraman, also made the same point. But in his speech, he emitted fire and brimstone. Though I am not capable of producing that feat, I can understand the spirit behind it. He expressed his deep concern for the handloom industry which was giving employment to the largest number of people after agriculture in the country. My friend, Mr Saksena-I know him very well for his generosity of disposition and for his charitable nature, but he-was terrified by the vehemence of my friend, Mr. Pattabiraman, and was misled into thinking that his vehemence was based on something like Southern v Northern. But I can assure him that any such idea was far away from the mind of my friend, Mr. Pattabiraman, whom also I know very well. He made the same point, as I said, that this industry must not, under any circumstances, be allowed to languish. There are very good reasons, Sir, industry must be resuscitated must be fitted into the modern economy of the country. There are, of course,

definite ways, practicable ways, of strengthening the industry and of making it to progress to the satisfaction and to the benefit of the country as a whole, not only to the benefit of the people concerned, but to the benefit of the country as a whole.

Sir, improvements can be made in the handloom industry, but then the people who are engaged in this industry are so very poor that they cannot pay for those improvements. Therefore it is that such vehement appeals, such earnest appeals, are being made to the Government. It is the look-out of the Government to see that these improvements are carried out by the people. But while making such improvements, one thing has to be kept in mind very clearly, and that is this. This handloom industry is based upon the labour of a family unit. The unit of this industry is a family. And, therefore, the family unit, under no circumstances, should be impaired. The family spirit gives content and satisfaction and happiness to the people, which many other things would not be able to give them. Therefore, it is imperative and very necessary that this family unit should never be impaired or broken up by any improvement that can be made, may be, through a co-operative system or any other system.

Then again, Sir, the exports of the products of the handloom industry can be accelerated, and I know definitely that there is room for more consumption of our handloom products in certain foreign countries. And if foreign trade is handled properly, it has got room for expansion. And there are capable people connected with the industry and the trade who can handle it satisfactorily. And it is for the Government to get hold of such people and do the thing through our consulates and embassies in the foreign countries.

Mr. DEPUTY CHAIRMAN: It is time.

JANAB M. MUHAMMAD ISMAIL. SAHEB: Sir, I want to make only one

[Janab M. Muhammad Ismail Saheb.]
main point, though with the fault of having to repeat it. That is this, Sir.

There may be difficulties, and there are no doubt some difficulties. But the policy of the Government is to strengthen, or to create more and more cottage industries and small-scale industries, and also to expand the field of employment. Now industry is allowed to languish, and if it is removed from the field of employment, they have got to find out some other industry. And it would not be so very easy to find out any other industry in order to replace the handloom industry. Therefore, Sir, even at the cost of certain extra trouble and additional effort, this must be buttressed and must be made to progress. And it can certainly be made to progress, Sir.

Prof. G. RANGA: Mr.Deputy Chairman, I am in favour of this Resolution. And I wish to say that I am glad that the Textile Enquiry Committee is at least agreed on one thing with which I am in agreement, and that is, to put a ceiling on mill production. But even there, my hon. friend. Mr. Pattabiraman, has given an effective answer to the Committee when he said that they had put this ceiling rather too high, and very unreasonably so. And therefore, Sir, when we agree to that too high a figure, which was pitched upon by Committee, I hope the the Textile Government would consider our agreement to be highly generous, so far as the mill industry is concerned.

Then, Sir, there is the power-loom industry. It employs 50,000 people, for whom Mr. Dasappa has expressed genuinely sincere feelings. Now, we do not want these 50,000 people also to be thrown out of employment. Therefore, whatever cloth these power-looms are capable of producing, that ought to be taken out of the ceiling that is suggested by the Committee for the factory production. And it is not after all so very much when compared to what the mills are producing.

I need not go into the various figures, but it is only reasonable for us to expect the Government to agree with us when we say that the field for production that might be kept open for exp'oitation by the power-looms should be taken from out of the quota that is reserved for the mills.

Having said that, I would like to add one more word in regard to the power-looms vis-a-vis the handlooms. I think Mr. Dasappa's arguments. firstly, on the plane of more efficient production, and secondly, on the plane of a higher wage made possible by the power-loom-both these argumentshave been answered sufficiently succinctly by Mr. Pattabiraman. Therefore, Sir, I need not add anything more than to say that the arguments advanced by Mr. Dasappa in favour of the power-looms can also be made applicable to the mill industry, and for the very same reason. In fact all those who stood for the mill industry in the past had opposed the handlooms and for that very same reason the power-loom also came into the field just as the mill industry also came into the field and merely because the mill industry and the power-looms have come into the field and have been able to elbow out the handloom weavers, it is no reason to say that the handloom weavers should not be proor that handloom weavers should not be enabled some day to hope for the capture of all the fields of production which today is obtained by the mills as well as the powerlooms.

Coming to the other question whether the handlooms are capable of producing all the cloth that would be needed by our people when we have put a ceiling upon the total production that may be allowed for the power-looms as well as for the mill industry, I wish to assure the House that the handlooms are in a position to satisfy the demands of the nation. I have no doubt whatsoever at all about it but then keeping this very same point before themselves, the Textile Enquiry Committee, I am

3355 Restriction on Production [ 16 SEP. 1955 ] afraid indulged in some jugglery. knowingly or unknowingly-I wish to be charitable to them-and they made a figure according to their own arithmetic, I don't want to argue that point any further than say that the statistics are wrong, that their information is defective and if they were to question the authenticity of our information, we have just the same right for the simple reason that even according to them, there has not been taken any nation-wide and correct

there first of all, which are capable of functioning today and also the number of people who can ply them and the capacity of their women also to supplement the efforts of their males in the weavers' families and the total capacity of the handlooms themselves of different types in different States to produce cloth. Therefore, I wish to repeat what I have said that their information is incorrect and the capacity of the handlooms to produce

census of all the handlooms which are

Then I would like to refer to the Five Year Plan prepared by the Handloom Board.

cloth needed by our population as

apart from whatever may be produced

by the mills and the power-looms

would be more than adequate.

SHRI JASPAT ROY KAPOOR: What about the difficulty of varn? you throw some light?

PROF. G. RANGA: I am coming to it. So far as yarn supply is concerned, whether you allow the mills and the power-looms to produce all the cloth that you want or you leave that function to be discharged by the handlooms, that difficulty is bound to be there and an answer was given this morning by Mr. D. Narayan and it was supported also by Prof. Malkani. There is a new spinning wheel that has come in-the Amber Charkha. In addition to that, the Handloom Board have suggested the organization of a large number of sma'l-sized spinning mills on a co-operative basis in different parts of the country to supplement the efforts of our own Khaddar produce. Amber Charkha produce and others also.

SHRI H. C. DASAPPA: How many spinning units?

PROF. G. RANGA: It depends upon the Government. We have asked them to provide Rs. 15 crores for that.

SHRI H. C. DASAPPA: How many units?

Prof. G. RANGA: As many as you want. It is for my hon, friend to come forward and see to the construction of these. This is a queer argument. Supposing we are not able to produce all the yarn that we want in this country either through the mills existing today or the mills that the Government is going to construct cooperatively or through their own ownership, what are we going to do? Are we not going to import? Merely because it would be necessary for us to import and we don't want encourage it, is that any reason why you are going to leave the field open to the mills and how I ask the mills will be able to produce .....

SHRI H. C. DASAPPA: Why attribute it to the Committee?

Prof. G. RANGA: I am not attributing it to your Committee. I am attributing it to the Handloom Board The Handloom Board said the capacity of the spinning mill industry in this country to produce all the yarn that is needed for the existing population as well as for the new population that is expected to cone into existence during the next tree years is not adequate. Therefore more spinning mills are needed and there we have suggested that instead of going in for State Spinning Mills or for private enterprise spinning mills, you help our Handloom Board to bring into existence through the co-operation of our own weaver a number of as many small-12 d co-operative spinning mills as pos-That is not the question before us. I take it for granted that all the yarn

[Prof. G. Ranga.] that is needed in our country for all cloth will have to be produced anyhow and what steps have got to be taken I have already indicated. there are any other steps too, those steps may be taken by the Govern-Therefore now I am ment of India. with this-whether concerned only the handloom weaving industry today is so organized as to be capable of producing the cloth that we want. It suggested by my friend Mr. Dasappa and various others that handlooms should be modernized. wish to submit that we are taking steps in order to see that the handlooms are modernised. A number of those shuttle-looms, for instance, are to be replaced by fly shuttle-looms. In the last three years alone we have achieved this conversion to the tune of 27,000 looms. Then the strength of the co-operative movement is today the highest among the cottage industries-among our handloom weavers. During the last three years again, we were able to raise the number of people who are brought into the cooperative movement from 6,82,000 to 8,78,000. You just think of any other cottage industry where you can show so much progress. We are going ahead. assistance. Provided assis-I want tance is forthcoming, handloom weaving today is capable of achieving the results that the country expects of it and that is why we have made a budget for Rs. 120 crores for the next five years. The Government of India have agreed to place at the disposal of the handloom industry through the Cess proceeds funds to the tune of Rs. 25 to Rs 30 crores. Weanother Rs. 70 crores to be placed at disposal of this industry, entirely as a gift. Most of it would go as a loan-some of it interest-free. some of it at very cheap rates but nevertheless the whole of it has to come back and we are lending this money through the State Governments. Therefore the money is not likely to be lost. We have already brought into existence a number State Co-operative Societies. We have

also organised All India Handloom Marketing Co-operative Societies. We have also appointed a number of agents in the different parts of the country and we propose to appoint many more also in order to push up the export of our handloom cloth. All these steps are being taken today by the Handloom Board. This Handloom Board was appointed by the Government of India. It itself says unanimously that it would be possible to expect of every loom a production of 8 yards per day whereas the Committee expected to achieve only 2.5 yards. You can see from that-from two simple figures alone—how have been too conservative. My point this that this Committee has missed the point and Pattabiraman has already made it clear, it had also misinterpreted or misunderstood the terms of reference placed before it. Unfortunately for it, times have changed, unfortunately for the Members of the Committee also because many of them happen to be Gandhians and also Congress people, and these two friends of minepersonal friends of mine, for great respersonal integrity I have pect and faith—somehow. I know how. deluded themselves Gandhism to from Manchesterism. and from Manchesterism they come to the latest English method of diffusion of industries and they have forgotten Gandhism completely. is true that Mahatma Gandhi was completely a votary of Khadi but at the same time he made concessions towards the handloom weavers. Why? That is where I come to the question of employment. The whole question has got to be looked at from the point of view of human beings and their employment and their maintenance. If you were to look at it from that point of view, you would never hesitate to agree with me. And this is also in accord with Gandhiji's forty years old thesis. It was the thesis of Mahatma Gandhi that the men in the hand-weaving industry have got to be given first preference. Thereafter, other people have got to come. for the

simple reason that this industry has been able to provide them-not sufficient-but some maintenance, given other This has  $\mathbf{or}$ employment for more than a crore of our people whereas the whole of the mill industry employ only 7.5 lakhs of people. You multiply it four times and still it will come to only about and so it maintains only about 30 lakhs, although it has had for the last 150 years the support from an alien government, as well as from some of our economists and rialists. With all this, the power-looms produce only a little more than a fifth as much as the handlooms and they provide work only for 50,000 people and maintain only about 2.5 lakhs. But on the other side, Sir, you have these one crore of people depending on the handlooms, who have remained loyal to their profession. Should we not be loyal to them, feel happy and be affectionate towards them because they have not given up their profession all these years in spite of the left-handed treatment given to them. Therefore, if you look at it from the point of view of employment, everything will become clear. All I would now say is that the Committee had missed the bus. But fortunately for us, the Government has changed its policy and the Congress Party has also changed its policy, and loyal Congressman as he is, my hon. friend Mr. Kanungo also, although he has been promoted in another sphere, now prepared to implement the new policy of the Government of India, in spite of his own report.

MR. DEPUTY CHAIRMAN: Do you want to speak on this Resolution or on the Resolution on the N.C.C.?

SHRIMATI SAVITRY DEVI NIGAM: On both, Sir. But I will not take much time

उपाध्यक्त महोद्य, यदि हम पिछले पांच सों वर्षा के इतिहास पर दृष्टि डालें तो तुरन्त हमारं मन में एक प्रश्न उठता हैं और वह प्रश्न यह हैं कि वह भारतीय जनता, जो दो तीन सों वर्ष पहले इतनी वीर थी कि जितने भी विदंशी

आततायी आयं, उसने उनका डट कर म्काबिला किया और जो स्वतंत्रता के लिये हर समय अपने प्राण न्यांह्यवर करने के लिये तेयार रहती थी वह लगातार दो साँ वर्षां केंसे गुलाम बनी रह गई। श्रीमन् यह प्रश्न उठते ही हमें इसका उत्तर जानने में कोई देर नहीं लगती। इन दो सौ वर्षों की निरन्तर गुलामी और राष्ट्रीय जीवन की निजीवता का सबसे बड़ा मुख्य कारण यह हैं कि जो अंगरंज बहादूर हमारं यहां आये उन्होंने आकर सीधे सीधे मुकाबिला नहीं किया, बल्कि उन्होंने एक चाल खेली। उन्होंने हमार देश के आर्थिक ढांचे को तोड़ने के लिये लोगों के उद्योग धन्धों को नष्ट करना प्रारम्भ किया, हमार देश का सारा व्यापार ले लिया और जनता बिल्क्रल आर्थिक रूप से परतंत्र बन गई, गांवीं का आर्थिक ढांचा ट्रंट गया और राष्ट्र की जो शक्ति थी वह ज्ञीण हो गई, तब उन्होंने राजनीतिक सत्ता की और अपना हाथ बढ़ाया। उस समय जनता में इतनी शक्ति ही नहीं रह गई थी कि वह उनका मुकाबिला करती । इसी लिये महात्मा जी ने वर्ड ही साफ शब्दों में कहा था कि अंगीजीं नं हमार देश को जो सब से बड़ा नकसान पहुंचाया, वह हमार दंश के आर्थिक ढांचे की तोङ्ना था। हमार गांवीं का एसा ढांचा था कि उसके द्वारा वे स्वयं स्वावलम्बी बने हूर्य थे, परन्ता अंग जों ने उस ढांचे को तोडकर जितना हमाग अहित किया उतना और किसी प्रकार से नहीं किया।

श्रीमन्, आजादी के बाद से हमार देश के कर्णधारों आर दिचारकों का ध्यान गांवों की आधिक स्थिति की ओर गया हैं। यहां पर कुछ भाइयों ने कहा कि क्या हम प्रिमिटिव एज की ओर जाना चाहते हैं कि जो इस प्रकार मिलों को छोड़ कर हैंडल्म की ओर बढ़ रहे हैं। इस प्रकार की विचारधारा ने ही आज हमें आजादी के बाद इन आठ वर्षों में उतना आगे नहीं बढ़ने दिया जितना कि हमें बढ़ना चाहिये था। श्रीमन्, यह कौन नहीं जानता है कि मिलों का बना हुआ कपड़ा या मिलों की उत्पादित वस्तुएं ज्यादा सुन्दर होती हैं, ज्यादा सरलता से बन जाती हैं, लेकिन साथ ही साथ हम सब यह

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[श्रीमती सावित्री दंवी निगम] समभ चुके हैं और मिल की बनी वस्तूएं हमें यह मानने पर विवश करती हैं, यह स्पष्ट करती हैं कि जो रूपया मिलों के द्वारा कमाया जाता है यह उन बर्ड लोगों के पास जाता है जिन की उसकी आवश्यकता नहीं हैं। दूसरी सब बड़ी बात यह है कि मशीन के द्वारा वस्तुओं छत्पादन करने से उतने गरीब मजदूरीं रोजी नहीं मिल पाती हैं कि जितने मजदूरों को इय के द्वारा वस्तुओं के उत्पादन करने से मिलती हैं। आज हम सभी लोग इस बात को भली प्रकार समभ चुके हैं कि यदि हम दंश की बेकारी को दूर करना चाहते हैं, यदि हम चाहते हैं कि हमार गांवों का आर्थिक ढांचा फिर से बने तो हमार दंश में जितने भी उत्पादन के साधन हैं उन सब का विकेन्द्रीकरण करना होगा । जब एक बार हमने विकेन्द्रीकरण की नीति को मान लिया है तो फिर इस प्रकार की आपत्तियां उठाना, जैसी कि आज हैंडलूम को ही लेकर उठाई जा रही हैं, सचम्च हमार लिये बर्ड दुर्भाग्य की बात है, बड़ी ही शांचनीय बात # 1

श्रीमन्, यह काँन नहीं जानता है कि जो ४९२ लाख पाँड हमें सूत का उत्पादन करना है यदि वह मिल के द्वारा उत्पादित होगा तो उसमें म्शिकल से हम पांच छः लाख लोगों को रोजगार दं पायेंगे। लेकिन वही यदि हम अम्बर चर्खे के द्वारा उत्पादित करेंगे तो हम ४२ लाख आदीमयौं को रोजगार दिला सर्कांगे। अब आप ही बसलाइये कि इसमें किसी भी विवाद की क्या आवश्यकता हैं। जब यह बात निश्चित हो चुकी हैं, जब यह बात सब को विदित हो चुकी है कि हम इस प्रकार न केवल ४२ लाख लोगों को रोजगार देने जा रहे हैं बिल्क साथ ही साथ जितने भी हैंडल्म वीवर्स हैं उनको नाना प्रकार की स्विधाएं देने की व्यवस्था कर रहे हैं।

शीमन्, हैंडल्म वीवर्स के लिये जो सब से बड़ी द्रभॉग्य की बात हैं वह यह हैं कि उन लोगों को ममय पर कभी भी सूत नहीं मिल पाता । सूत का बाजार हमेशा उन शोषकों के हाथ में हैं, उन पूंजीपीतयों के हाथ में हैं, जो कि हैंडल्म नष्ट करने के लिये हमेशा तैयार रहते हैं और वह कभी भी यह महस्स नहीं करते कि उनके इस प्रकार बाजार के उतार चढाव करने के कारण कभी कभी सैंकड़ों हैंडल्मों की बन्द रहना पड़ता है और सैंकड़ों घरों में चूल्हा नहीं जलता हैं। इस लिये इस प्रकार की दलीलों में कि यदि हम हैंडल्म्स को या अम्बर चर्ख को उत्पादन का मुख्य केन्द्र मानेंगे, मुख्य साधन मानेंगे, मुख्यता देंगे, तो हम प्रिमिटिव एज में पहुंच जायेंगे, या हम देश का उत्पादन कम करने वाले हैं, अब कोई भी दल नहीं रहा हैं। यह एक बेब्रीनयाद सी चीज बन गई हैं। इस लिये, श्रीमन्, में यह चाहुंगी कि टंक्सटाइल कमंटी की रिपोर्ट में जिन बातों को ओवरल्क करने की चेष्टा की गई हैं उन पर हमारें मिनिस्टर महोदय ध्यान दें और साफ साफ यह घोषणा कर कि हैं डल्म को डीवेलप करने के लिये जो थोड़ी सी रकम रखी गई है वह बढ़ाई जायगी । साथ ही जो पांच हजार मिलियन यार्ड क्यर्ड पर सीलिंग लगाने की घोषणा की गई उसका में स्वागत करती हुं। लेकिन, श्रीमन्, आपके द्वारा में मंत्री महोदय से यह प्रार्थना करूंगी कि वे इस बात की घोषणा करें कि आज हम जितने स्त के उत्पादन की कमी महस्स कर रहे हैं उसकी पूर्ति अम्बर चर्ख के द्वारा की जायगी। में यह भी आशा करती हुं कि सरकार कुछ और रुपया देकर अम्बर चर्ला को मुख्यता प्रदान करंगी । यदि सरकार ने एंसा किया तो टंक्सटाइल उद्योग के विकेन्द्रीकरण के साथ ही साथ सरकार द्वारा उन गुम उद्योगों कं जी न में भी एक आधिक क्रांति लाई जा सकेगी जे कि आज एक प्रकार के आर्थिक अभाव के कारण बिल्कूल मरणासन्न से हो गर्थ हैं:

3 P. M.

में इस प्रस्ताव का हार्दिक समर्थन करती ह्ं और चाहती ह्ं कि हमार माननीय सदस्यों ने जो भी सिफारिशों की हैं उनको ध्यान में रखते ह्ये मिनिस्टर महोदय एक एसा आश्वासन दं एक एसी घोषणा करं जिससे हम लोगो को यह विश्वास हो जाय कि सरकार की नीति बिल्कूल स्पष्ट हो चुकी है और वह इन दलीलो से आरं पंजीपीतयों के प्रोपोगेंड से किसी प्रकार भी प्रभावित होने वाली नहीं हैं।

MR DEPUTY CHAIRMAN. Mr. Kanungo

KAPOOR PRITHVIRAJ (Nominated) Sir, I want to say a few words

MR DEPUTY CHAIRMAN: I have This is already called the Minister about handloom and the fixation of the quantity of cloth to be produced by the mills

श्री पथ्वीराज कप्र: जी हा इसी के बार में में दो मिनट में कुछ अर्ज करना चाहता हू। एन० सी० सी० के रंजील्युशन के बार में बोलने के लिये में ने प्रार्थना की हैं और उस पर बोल्गा. लीकन इसके बार में भी एक दो बात अर्ज करना चाहता हुं।

उपसभापीत महोदय में ज्यादा वक्त नहीं लंगा । मैंने इसके लिये वक्त मागा नहीं था लीकन एक बात दिल में आई है उसकी अर्ज कर दंना चाहता हू। ाह यह है कि यह सही है कि हमें जनता से कार्टेंक्ट और रिश्ता कायम रखना चाहिये, हमार हैं इल्म्स और चरखे कायम रहने चाहिये और हमें हर वह कोशिश करनी चाहिये जिससे ये कायम रहे क्योंकि इसी से हम ज्यादा से ज्यादा लोगों के लिये काम का बन्दोबस्त कर सकते हैं लेकिन इसके साथ ही यह नहीं होना चाहिये कि हम अपनी उडान को अपनी फ्लाइट्स को रोक ले और इस मशीन के यूग में हम अपने आप को बाध ले। किसी सेटीमेट्स की वजह से या किसी इमोशन की वजह से हम यह तय कर लें कि हम और नहीं उडींगे। हम दोनो चीजो को साथ साथ लें कर चल सकें तो यह बेहतर होगा। यही एक मेरी तुच्छ प्रार्थना है और मामूली सी बात हैं। हम अपने हैंडल्म्स को और चर्खे की जितना भी इनकरं ज कर सके, कर ऑर इसवे लिये जितनी भी कोशिश हो सक वह कर क्योंकि इससे हम अपनी गामीण जनता की परवरिश कर सकते हैं, पर साथ ही साथ हम अपने मिल्स की और भी ध्यान दं। अगर हम उनकी तरफ से सो जाय और उनको डिसकरंज करते चल जाय तो कहीं यह न हो कि हम पीछ रह जाय। इसीलये अगर काम दोनी तरफ से हो तो काम आगे बढ़ेगा और काम करने वाली की फायदा होगा। यह सवाल उठ सकता है कि उसकी खपत कहा होगी। तो उसका यही स्वरूप हो सकता है कि हम एंसी व्यवस्था कर कि वह बाहर जाय। हमार मिलो का काम बहुत अच्छा से अच्छा हो रहा है, बहुत ख्बस्रत काम है, बड़ा सुन्दर और प्यारा कपड़ा बनने लगा हैं और अनेक फारन मार्केटो में जाने लगा हैं। तो उसके लिये हम कोई एंसी व्यवस्था करें बेंसी कि इंग्लैंड में हैं। इंग्लैंड में व्हिस्की बनती हैं लीकन उसको वहां के लोग स्वय नहीं पीतं. उसको बाहर भेजते हैं ताकि बाहर के मार्केटी से पैसा आये। वे साउथ अफ्रीका, आस्ट्रीलया और कनाडा से जो आती हैं उसको पीते हैं। इसी तरह से इंग्लैंड में बना हुआ बेहतरीन कपड़ा फ्रांस में बहुत मिलता हैं लेकिन वह इंग्लैंड मे बहुत महगा मिलता है । इसी तरह हम अपने दंश में हैंडल्म के कपड़ें का प्रचार करें और कोई एंसी व्यवस्था कर कि वही कपडा लोग पा सके, लोग मिल के कपर्ड की तरफ न टॉर्ड और उसके लिये डिस्करंज हो। मिल का कपड़ा बाहर भेजना पडता है क्योंकि अभी हमारं यसां कपड़ा नहीं जा रहा है वहा भी वह पहुचे और लोग खरीदी। इस तरह से इस कार्ड के झारा हमार यहा पैसा आयेगा और हम उसको द्सर कामी में लगा सर्वेगे। हमको बहुत सा पेंसा बाहर भेजना पडता है क्योंकि अभी हमार यह बीसक इंडस्ट्रीज बहुत कम हैं और अभी शुरू हुई हैं। तो किसी न किसी रूप में जो हमारा पेंसा बाहर जाता है उसकी हम क्पर्ड के पेंसे से बैलिस कर सकेगे। तो हम अपने दंश के लिये यही कोशिश कर कि ज्यादा से ज्यादा हैं इलम [श्री पृथ्वीराज कप्र]

का कपड़ा बने आर ज्यादा से ज्यादा लोगों को गांवों में काम मिले और जो मेहनत और मजदूरी करने वाले हैं उनको मौंका मिले कि वे सेल्फ सपोटिंग हो जायं। जो लोग इस काम में लगे हैं उनकी हम रचा कर और उनको उठायें लेकिन हम एसा न कर कि मिलों के काम को, मिलों के खोज को और मिलों की उड़ान को रोक हैं। मेरी इतनी ही प्रार्थना हैं।

SHRI N. KANUNGO: Sir. I find myself in a rather awkward position and at a certain disadvantage. The debate today has in the direction gone of a criticism of the Report of the Textile Enquiry Committee of which I had the proud privilege of being the Chairman than to the limited contents of the Resolution before the Therefore, my own inclinations are to be much more irrelevent than one should be and dilate upon the virtues of the recommendations of the Committee rather than confine myself to the Resolution but I know very well that under your vigilant eyes, I cannot do it. Whatever be my own inclinations, I have to confine myself rigidly to the contents of the Resolution before the House. As you Resolution reads as will see, the follows:

"This House, having taken into consideration the recommendations of the Textile Enquiry Committee, is of opinion that production of cloth by mills should be limited to 5,000 million yards per year and that after the year 1955-56 all additional production should be by the hand-loom sector."

Though the Textile Enquiry Committee has been quoted, I beg to submit that out of 137 recommendations made by the Committee, only one is concerned with the Resolution before the House and that relates to pegging down the production of mill cloth to a figure of 5,000 million yards. When the Committee made that recommendation, it gave a whole plan. This

result could be obtained only if the plan as a whole could be worked out. You cannot get this result without taking the other steps recommended by the Committee. Those may be right or wrong; I do not say that the Committee has made recommendations which are the only right ones. fact, in the body of the report, it has been specifically mentioned that the problem is so vast and conditions so changing-and changing so quicklythat the last word on the subject cannot be said at any day or at any given time. Specifically, the Committee recommended that the position should be reviewed in detail at intervals of years and in than not more sixbetween also the proposition should be kept under review from year to year and adequate steps taken. Therefore, Sir, in spite of the rhetoric of my hon, friend, Mr. Pattabiraman, I would have been happy, as Chairman of the Committee, to accept the thesis that instead of pegging down the production of the mills at a certain figure, we ought to have envisaged the production of handloom cloth at a higher figure and left the other sectors alone. Broadly speaking, the consumption of cloth is roughly about 4,000 million yards plus 1,400 million yards which means 5,400 million yards.

I would draw your attention to one of the appendices of the Report of the Textile Enquiry Committee wherein a study of the demand curve for textiles for the last thirty years is given. It shows that a 10 per cent increase or reduction in the price of going in the results in the curve reverse direction so far as consumption is concerned. That is, a reduction of two annas per rupee roughly has resulted in an increase of 1,000 million yards of cloth and an increase of two annas in the rupee has meant the reduction in consumption of 1,000 million yards of cloth in the country. In other words, Sir, the margin of the purchasing power of our people is so thin that a price variation of this small amount of 10 per cent makes such a great deal of difference in the consumption of an article which

essential. No one can say that today or for the matter of that during the 'ast thirty years the people of India have been adequately clothed. highest consumption for clothing we have reached is somewhere about 15 to 16 yards per head, that too on the average, and all averages are deceptive to some extent. Therefore, Sir, it hoils down to this that until and unless cloth which is a primary necessity of life is available at a particular price at a given period within the purchasing power of the people, the bulk of the population have to deprive themselves of that necessity. means, in that condition, their choice is always between food and cloth and in cloth itself the price is the criter-Therefore, Sir, the Committee recommended a series of steps to be taken and one of them is that the restriction of the production by the mills to the figure of 5,000 million yards should be possible. Sir. it was before the Committee people and several people several theory of economics good in the us and who came to cussed the matter with us thought it would be possible to produce 8,200 million yards of cloth by 1960 on the basis of 18 yards per head by setting up additional mills. Apart from the fact that adequate machinery has got to be imported, most of it, and a huge amount of capital has got to be invested in it, that will impoverish our economy in the sense that the consumer of the c'oth which is every man and woman in this country, cannot improve his purchasing power if the total economy of the country is not improved, total economy of the country in the sense that the large bulk population have an increase in their purchasing power. However much cloth you might produce and at however cheap a price you might produce, it won't be consumed because the people will not have the wherewithal to buy it. Under imaginary conditions, if I were able to offer cloth at the rate of, say, four annas per yard, if there is not that much income going round the country, no one will be able 74 RSD.—3.

to buy. These facts, Sir, have been adequately brought out in the discussions which have been going on for the last several months in connection with the Plan and the Second Five Year Plan is based upon the main target, that is, the total economy of the country, that means, that the total income of the population has got to be increased and one of the methods of increasing that total income is by resuscitating the handloom industry.

Many friends have said that the handloom has unlimited scope to increase its production. I wish it were true. There are certain factors which give one hope that it is possible. For example, the skill of a weaver, which cannot be acquired in one generation, is there, and that is the most valuable as et. But as against that, there are so many handicaps. The first handicap is the raw material for cloth, the yarn, and yarn in adequate quantities is just not available.

PROF. G. RANGA: But that is a queer argument; then do you propose to import it?

SHRI N. KANUNGO: I am coming to it. Let me develop my point. In fact, if Prof. Ranga is anxious to know it now, I may say that one of the recommendations of the Committee is that if yarn is not available in particular varieties and particular qualities, then it should be imported in the interests of the handloom weaver.

Prof. G. RANGA: We were prepared to accept it at your hands.

SHRI N. KANUNGO: But, Sir, that is an extreme step. It is possible. We grow cotton; it is possible to produce that yarn. And how can it be produced? Well, I do not want to go into the controversy which has been raised in this House about the possibility of producing an adequate quantity of yarn by the Amber Charkha or by other methods of yarn production. For one thing I know that the potentiality οf the conventional Charkha is established; the production [Shri N. Kanungo.]

of  $2\frac{1}{2}$  ounces for a full day of work in the conventional Charkha is established. But I am yet to know that the potentiality and capacity of the Amber Charkha has been established

I am aware of the discussions which have been going on in the Village Industries Board and elsewhere among people who have better brains than mine, who have better experience than mine, and they feel and rightly feel that until the potentiality of the Amber Charkha is proved by large-scale experimentation, no one can today with confidence say that adequate quantity of yarn will be available through that source-let alone the problems of organisation and production. As a Government we feel it our bounden duty to provide the raw material for the handlooms which are in existence. Let it not be said that by the remissness of the Government the handloom weaver has been deprived of his source of supply of yarn. The Textile Enquiry Committee has recommended that it will require nearly two million spindles to produce enough yarn to produce the extra quantity of 1600 million yards of cloth by handlooms in the course of the coming six years.

Now we are faced with the situation that in the year 1953-54 and up to July, 1955, licences have been taken out for 17,36,288 spindles out of which only 4 lakhs, 50 thousand odd spindles are in position. That means, barely one fourth of the spindleage for which licences were issued have been instalted.

Professor Ranga read out the recommendations of the Handloom Board. Rightly the Handloom Board has laid the greatest emphasis on the source supply  $\mathbf{of}$ the raw of yarn and they have said that all sources of supply should be explored and decentralized spinning units should be set up by Government or by a cooperative agency if other possibilities are not available. Now I want to emphasise that hy decentralized spinning units what the Board means and

what everybody familiar with the textile problem understands is spinning units of 12,000 spindles.

PROF. G. RANGA: 10,000.

SHRI N. KANUNGO: Though the conventional economic unit of a spinning mill is said to be 25,000, yet by experience in our country with proper availability proper location. raw materials and consumers' proximity 10,000 to 12,000 spindleage has been found to be workable. As against that there is a volume of opinion in our country that if we set up all the spinning capacity, then the future of the production of yarn by simpler methods like Charkha or the Amber Charkha will be prejudiced. The Government, as such, have **an** open mind about it. They have not taker any decision on it yet. After tne Planning Commission has gone into the whole question of which they are seized, a policy decision will have to be taken and therefore that is one of the reasons why the recommendations of the Textile Enquiry Committee as a whole have not been discussed and finally decided upon by the Government. Therefore, today I stand before this House in a very awkward position inasmuch as the decision on the Report of the Textile Enquiry Committee is not available.

SHRI H. C. DASAPPA: May I have an indication as to by what time the Government hope to reach a decision?

Shri N. KANUNGO: I am sorry that I have to tell my colleague that I cannot give any time limit because it depends upon so many contingencies. But as far as this Resolution concerned. the Government been following the policy of not permitting anv increase in weaving capacity in the mill sector. At the same time I must submit that I am not in a position to accept the Resolution as it stands because the matter is still being discussed and if it is possible to increase the capacity of the handloom production which in spite of the jibes that have been showered on the Government.....

Government.

SHRI N. KANUNGO: Sir, given preper organisation and with certain contingencies happening, it is possible to produce cloth through the efforts of ' the handloom weaver-not by the handlooms as they are-much more than the projected capacity which has been recommended by the Committee.....

PROF. G. RANGA: Your Committee? Our Board has recommended million yards.

DR. RADHA KUMUD MOOKERJI (Nominated): On the basis of handmade varn or mill-made yarn?

SHRI N. KANUNGO: On the basis of mill-made yarn......

DR. RADHA KUMUD MOOKERJI: Then that is not khadi

SHRI N. KANUNGO: And that is another reason why I am not prepared to accept the Resolution as it is because it is said that with the investigations going on about the development and improvement of the Amber Charkha and with organisation it is guite possible that not only these 3,000 million yards but much more could be produced. And they would be available, mind you, at the right price-I do not say at any pricewhich will be within the means of the people. And it will not be indefinite time; we will find the results in another two or three years. Therefore the total production might be much more than the 3,000 million yards we are projecting which at moment, must frankly admit neither the Textile Enquiry Committee nor the Government have any data to confidently come before the House and say that this will be the quantity of cloth that could be produced in the year, say, 1956-57 or something like that. Sir, I crave your understanding and sympathy a little. If this August House pegs the production at 5,000 million yards and supposing the export increases, what happens? To that

PROF. G. RANGA: No; not on the pleatent it will not be available for internal consumption.

> PROF. G. RANGA: The Export Promotion Committee is useless.

SHRI N. KANUNGO: Therefore, I submit that at least for two or three years to come, till the position becomes clear—it is quite possible a particular method of production of yarn would be found more economical-it is not desirable to peg production at any level.

PROF. N. R. MALKANI: Meanwhile you should stop the installation of further spindles.

SHRI N. KANUNGO: We are concerned with limiting the production of cloth by mills; we are not concerned with spindleage now. That could be discussed outside the House or by bringing forward a separate resolution in which I expect my hon. friend Prof. Ranga to make a valuable contribution. As it is, though the Government—not only after the recommendation of the Textile Enquiry Committee but even before Report of the Textile Enquiry Committee was available to the Governmenthave been following the policy of not increasing the weaving capacity of the mill sector, yet they are not in bosition to accept the Resolution because the coming two to three years will create conditions where nothing can be said with certainty.

SHRI H. C. DASAPPA: What about the existing production of powerlooms?

SHRI N. KANUNGO: As I said, the recommendations of the Enquiry Committee are 137 in number and the Members of the Committee including myself have thought thet those are the wisest counsel that could be offered but it is for others, barticularly hon. Members House to judge whether that claim to wisdom is justified or the meantime I am sorry I cannot accept the Resolution as it is, though the Government have been following

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#### [Shri N. Kanungo.]

a policy of not increasing the loomage, and they will continue following that policy for some time to come. I must however give a warning to the House that to talk glibly of being able to produce 3,200 million yards is not correct. In spite of the assertion of my friend Prof. Ranga it is not possible to produce it at a price at which it can be taken by the consumers unless so many other conditions are satisfied. And one of the main conditions is 'hat yarn of the right type must be available and I insist that it should be of the right type and right Today-and Prof. Ranga will bear me out in this-you go from Assam to Cape Comorin and you will find that certain manufacturers of yarn have got a premium; the weaver wants only that yarn. You cannot force down the throat of the weaver any yarn that you like or the planners of this country like. And the weaver is our primary concern. He is the producing unit. His tool, his loom, his preparatory process is said to be sacrosanct. Prof. Ranga will bear me out that today in India we have at least 3,000 varieties of looms ranging from the most primitive loin loom to the latest semi-automatic loom described in the report of the Committee. The semi-automatic loom in spite of Prof. Ranga's allergy to it is not an invention of the Committegor of anybody else. It has been in this country for the last 40 years. It is not an invention of recent years. It was an invention of the ingenious weavers of Western India and they have working on it for the last 40 years.

Sir, the time is running out and though my temptation to dilate upon the recommendations of the Enquiry Committee is very strong. I feel that it is irrelevant and you will not allow it. So I submit that for the limited purposes of this Resolution, though the Government have been following the same policy as is embodied in the Resolution and they will continue to follow it, yet they are not prepared to accept this Resolution because conditions may change from time to time.

SHRI H. P. SAKSENA: If it comes to a shortage of yarn for looms, will you permit your own textile mills to manufacture the yarn or will you import it from outside?

Mr. DEPUTY CHAIRMAN: It is a matter of detail.

SHRI N. KANUNGO: That is a contingency upon another contingency on which I cannot give a reply.

MR. DEPUTY CHAIRMAN: Mr. Kishen Chand is not here to reply. So, I am putting the Resolution to the House. The question is:

"This House, having taken into consideration the recommendations of the Textile Enquiry Committee, is of opinion that production of cloth by mills should be limited to 5,000 million yards per year and that after the year 1955-56 all additional production should be by the handloom sector."

The motion was negatived.

## RESOLUTION RE COMPULSORY TRAINING IN N.C.C. OR A.C.C. FOR STUDENTS

DR SHRIMATI SEETA PARMANAND (Madhya Pradesh): Mr. Deputy Chairman, I beg to move the Resolution standing in my name, namely:—

"This House is of opinion that with a view to inculcating a spirit of discipline and leadership among the youth of the country, the Central Government should recommend to State Governments to introduce compulsory training in N.C.C. or A.C.C. for all students for one year each at the High School and the University stages of education."

Though on the face of it, it might seem that this Resolution states nothing new but states merely what is an accepted principle, I would submit that very often these accepted principles